

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 200/2014

IN THE MATTER OF:

M.C . MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENT

STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT GANGA PROTECTION COMMITTEE, ALMORA, UTTARAKHAND THROUGH DISTRICT MAGISTRATE, ALMORA, DISTRICT ALMORA UTTARAKHAND IN COMPLIANCE OF ORDER DATED 24.11.2023 PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVE-MENTIONED MATTER

INDEX

<u>S.NO.</u>	<u>PARTICULARS</u>	<u>PAGE NO.</u>
1.	STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT GANGA PROTECTION COMMITTEE, DISTRICT CHAMPAWAT, UTTARAKHAND THROUGH DISTRICT MAGISTRATE CHAMPAWAT, DISTRICT CHAMPAWAT, UTTARAKHAND IN COMPLIANCE OF ORDER DATED 24.11.2023 PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVE-MENTIONED MATTER.	<u>1-14</u>
2.	<u>ANNEXURE-I</u> A COPY OF COMPLIANCE REPORT ALONG WITH ITS ANNEXURES	<u>15-65</u>

Place: New Delhi

dated: 08.02.24

Filed By:

K. P. Gautam
Advocate
Supreme Court of India
Reg. No. D/119/98

KAUSHAL GAUTAM

**Additional Advocate General for the State of Uttarakhand
(Respondent)**

**Office: A-25, Second Floor,
Defence Colony, New Delhi-110024**

Mob: 9811101934

E-mail: officeofkaushalgautam@gmail.com

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BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 200/2014

1

IN THE MATTER OF:

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STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF
OF DISTRICT GANGA PROTECTION COMMITTEE,
ALMORA, THROUGH DISTRICT MAGISTRATE,
ALMORA, UTTARAKHAND IN COMPLIANCE OF THE
ORDER DATED 24.11.2023 PASSED BY THIS HON'BLE
TRIBUNAL.

I, Vineet Tomar S/o Sh. Ashok Kumar Tomar aged about 36
presently posted as District Magistrate, Almora, District Almora,
Uttarakhand, do hereby solemnly affirm on oath and state as
under:

That I am the deponent in the present matter and by virtue
of my official capacity, I am acquainted with the facts and

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circumstances of the present matter and as such I am competent to file the present affidavit.

2. That the present matter was listed before this Hon'ble Tribunal on 24.11.2023 and this Hon'ble Tribunal directed the district Magistrates of all the thirteen districts to file the fresh reports with respect to each city/town of the district, disclosing the following information, quoted verbatim herein:

" I. Sewage

- a) *Per day generation of sewage in each city/town within the District*
- b) *Quantity of sewage treated per day, city/town wise.*
- c) *The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.*
- d) *Quantity of discharged treated waste from each STP, particularly from fecal coliform.*
- e) *Time bound plan to meet the gap, if any, in generation and treatment of sewage.*
- f) *Details of Hotels, Dharamshala, and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.*
- g) *Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)*

II. Municipal Solid Waste Disposal:

- a) *Per day generation of Solid waste in each city/town within the District.*
- b) *Quantity of solid waste treated per day, in each city/town of the District.*
- c) *The gap in treatment of solid waste.*



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- d) *Legacy waste and the time bound plan to treat legacy waste.*
- e) *The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.*
- f) *Current status of dumping of solid waste with reference to location.*

III. Construction and Demolition Waste

- a) *Total per day generation of C & D waste in the District.*
- b) *The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.*

IV. Industrial Effluent Discharge

- a) *Number of Industrial Unit discharging their effluent treated/untreated in River Ganga and its tributaries and details of defaulting industrial units.*
- b) *Total daily generation of such industrial waste within the District.*
- c) *The manner of treatment of the Industrial waste so generated.*
- d) *The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.*
- e) *The per day generation of industrial solid waste and manner of its treatment and disposal in the District.*

Regulation of Flood Plain Zone



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- a) *If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.*
- b) *The details of direct discharge of pollutants by the encroachers by the side of the River Ganga and its tributaries in the District.*

VI. Bio medical Waste:

- a) *The per day total generation of bio medical waste in the District.*
- b) *The manner of its treatment and disposal.*

VII. Mining

- a) *Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and sustainable Sand Mining Management Guidelines 2016.*

2. The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries....."

3. That the District Almora in the State of Uttarakhand has Seven city/town namely, The city of **Almora NPP** located at the bank of river Kosi. **Bhikiyasain** Nagar Panchayat and **Chaukhutiya** Nagar panchayat located at bank of River Rāmgangā. Confluence of river **Kosi**.



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4. That para – wise report on the information sought by the
Hon'ble Green Tribunal is as follows –

Issues	Information Sought	Implementation and Compliance		
1 Sewage	(a) Per day generation of sewage in each city/town with in the district.	Name Of town	Per day sewage generation	
		Almora NPP	02 MLD Letter no -3449, Date 26.12.23 (copy Attached)	
		Ranikhet NPP	There is no sewage waste in Ranikhet NPP	
		Bhikiyasain NP	There is no sewage waste in Bhikiyasain NP	
		Chaukhutiya NP	There is no sewage waste in Chaukhutiya NP	
		Dwarahat NP	There is no sewage waste in Dwarahat NP	
		Ranikhet CB	There is no sewage waste in Ranikhet CB	
		Almora CB	There is no sewage waste in Almora CB	
		(Annexure- I)		
		<ul style="list-style-type: none"> Almora has been serving almost 1100 households (near 15% of the total population). 		
	(b) Quantity of sewage treated per day, city/town wise.	Name of town	Per day treated sewage	
		Almora NPP	02 MLD Letter no -3449, Date 26.12.23 (copy Attached)	
		Ranikhet NPP	0 MLD (Septic Tank and Soak pit for sewage disposal.)	
		Bhikiyasain	0 MLD (Septic Tank and Soak pit for sewage disposal.)	
		Chaukhutiya	0 MLD (Septic Tank and Soak pit for sewage disposal.)	
		Dwarahat	0 MLD (Septic Tank and Soak pit for sewage disposal.)	
		Ranikhet CB	0 MLD (Septic Tank and Soak pit for sewage disposal.)	
		Almora CB	0 MLD (Septic Tank and Soak pit for sewage disposal.)	
		(Annexure- I)		
		<ul style="list-style-type: none"> Rest of the districts use the conventional of Septic Tank and Soak pit for sewage disposal. 		
	(c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	Name of town & location	STP capacity in MLD	Capacity utilization in MLD
		Almora		
		Bukh	01	0.2MLD
		<ul style="list-style-type: none"> In Bhikiyasain Nagar Panchayat proposed STPs. DPR has been prepared by Jal Nigam Noola Bhikiyasain Almora. (DPR Attached) At present only sewage treatment plant with moving bed biofilm react 		



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(Annexure-II)

2. Municipal Solid Waste disposal

(a) Per day generation of Solid Waste in each city/town with in the district.

Name of city/town	Per day generation of solid waste
Almora NPP	10 tons per day Collection in all wards of Almora city. Letter no -2759, Date 03.01.24 (copy Attached)
Ranikhet NPP	0.4 ton per day. Letter no -485, Date 02.01.24 (copy Attached)
Bhikiyasain	0.2 ton per day. Letter no -650, Date 30.12.23 (copy Attached)
Chaukhutiya	0.5 ton per day. Letter no -380, Date 02.01.24 (copy Attached)
Dwarahat	0.6 ton per day. Letter no -334, Date 26.12.23 (copy Attached)
Ranikhet CB	4.5 ton per day. Letter no -177, Date 30.12.23 (copy Attached)
Almora CB	417 kg. per day Letter no -362, Date 27.12.23 (copy Attached)

(Annexure - II)

(b) Quantity of Solid Waste treatment per day, in each city/town of the district.

Name of city/town	Quantity of solid waste treatment per day
Almora NPP	10-12 ton per Month. The waste is disposed of through different methods such as composting, landfills and NAPED and Deep pits. Letter no -2759, Date 03.01.24 (copy Attached)
Ranikhet NPP	0.4 ton per day. Letter no -485, Date 02.01.24 (copy Attached)
Bhikiyasain	0.2 ton per day. Letter no -650, Date 30.12.23 (copy Attached)
Chaukhutiya	0.5 ton per day. Letter no -380, Date 02.01.24 (copy Attached)
Dwarahat	0.6 ton per day. Letter no -334, Date 26.12.23 (copy Attached)
Ranikhet CB	3.5 ton per day. Letter no -177, Date 30.12.23 (copy Attached)
Almora CB	250 kg Letter no -362, Date 27.12.23 (copy Attached)

(Annexure - II)

- **250 kg. of wet waste is being compost and 167 kg Di Waste is being sent to Nagar Palika trenching groud Almora.**
- The garbage of solid waste by Nagar Panchyat Chaukhutiya is done on contract basis in the MRF Center of nag: panchyat Dwarahat . the garbage is disposed of at the MR center and the recyclable material is collected for recycling.



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- Recycle waste is sent to local Scrap dealers and raised amount of Rs.211801.00 Bhikiyasain, and Rs. 1094627.00 Almora NPP till date . also the composting of organic waste
- The garbage produced daily by the ULB is sorted by re picker, like cardboard, glass, rubber, paper, iron, bottles etc and taken to Haldwani for recycling.

(c) The gap in treatment of Solid Waste.

Name of city/town	Gap in treatment of solid waste
Almora NPP	Around 21000 tons waste is present at site Nagar Palikaparishad Almora have proposed the project for soild waste Treatment plant for Almora city, but as per soild waste Management Rule 2016 issued by MoEFCC, Environmental Clearance rejects as proposed site was 15 Meters away from National Highway. District Magistrate Almora and Nagar Palikaparishad Almora have requested state Authorities for the Relaxation in the MoEFCC Rule 2016 as Almora is situated in Hilly terrain. Letter no -2759, Date 03.01.24 (copy Attached)
Ranikhet NPP	100% treatment of MSW Letter no -485, Date 02.01.24 (copy Attached)
Bhikiyasain	100% treatment of MSW Letter no -650, Date 30.12.23 (copy Attached)
Chaukhutiya	100% treatment of MSW Letter no -380, Date 02.01.24 (copy Attached)
Dwarahat	100% treatment of MSW Letter no -334, Date 26.12.23 (copy Attached)
Ranikhet CB	100% treatment of MSW Letter no -177, Date 30.12.23 (copy Attached)
Almora CB	1 ton Ranikhet CB and 167 kg. Almora CB Letter no -362, Date 27.12.23 (copy Attached)

(Annexure – II

- The garbage produced daily by the ULB is sorted by re picker, like cardboard, glass, rubber, paper, iron, bottles etc and taken to Haldwani for recycling.
- The waste is disposed of through different methods such as composting, landfills and NAPED and Deep pits.

(d) Legacy waste and the time bound plan to treat legacy waste.

Name of city/town	Time bound plan to treat legacy waste
Almora NPP	Around 21000 tons of Legacy waste is present at site. DPR prepared and sent to State authorities. fund disbursement Awaited. 08-12 months after fund disbursement. Letter no -2759, Date 03.01.24 (copy Attached)
Ranikhet NPP	There is no legacy waste in Nagarpanchayat Ranikhet NPP. Letter no -485, Date 02.01.24 (copy Attached)
Bhikiyasain	Per day 02 tons MSW/legacy waste are being done daily in the temporary ground center build by Nagarpanchayat Bhikiyasain. Per day MSW collected in MRF center. till now Rs. 211801.00



Chaukhutiya	income has been received by selling recycling from Non-Biodegradable legacy waste. Letter no -650, Date 30.12.23 (copy Attached) There is no legacy waste in Nagarpanchayat Chaukhutiya.
Dwarahat	Letter no -380, Date 02.01.24 (copy Attached) There is no legacy waste in Nagarpanchayat Dwarahat.
Ranikhet CB	Letter no -334, Date 26.12.23 (copy Attached) Dug out all legacy waste and segregated into several categories for final disposal as per quality. Time limit – July 2024.
Almora CB	Letter no -177, Date 30.12.23 (copy Attached) There is no legacy waste in Almora CB. Letter no -362, Date 27.12.23 (copy Attached)

(Annexure – II)

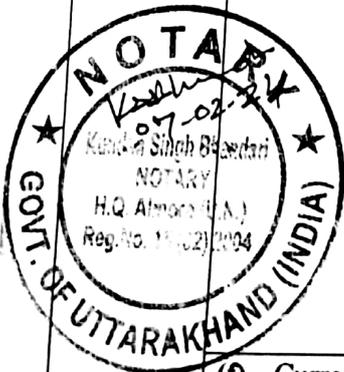
(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.

Name of city/town	Manner of utilization of the treated waste
Almora NPP	Recycled waste is sent to local Aggregators and Nagar Palika Parishad has raised an amount of Rs. 1094627 till date, also the composting of organic waste. DPR Proposed to the State Directorate, waiting for the funds to be dispersed. Letter no -2759, Date 03.01.24 (copy Attached)
Ranikhet NPP	There is no legacy waste in Ranikhet NPP. Letter no -485, Date 02.01.24 (copy Attached)
Bhikiyasain	Per day 02 tons MSW/legacy waste are being done daily in temporary ground center Ward-4 Kadholi build by Nagarpanchayat Bhikiyasain. Per day MSW collected in MRF center till now Rs. 211801.00 income has been received by selling recycling from Non-Biodegradable legacy waste. And compost being made from organic waste through pits. Letter no -650, Date 30.12.23 (copy Attached)
Chaukhutiya	After segregation segregated waste sold to recycler and wet waste sent to SWM pit for composting. Letter no -380, Date 02.01.24 (copy Attached)
Dwarahat	There is no legacy waste in dwarahat. Letter no -334, Date 26.12.23 (copy Attached)
Ranikhet CB	Dug out all legacy waste and segregated into several categories for final disposal as per quality Rejects waste use in SLF site. Letter no -177, Date 30.12.23 (copy Attached)
Almora CB	There is no legacy waste in Almora CB. Letter no -362, Date 27.12.23 (copy Attached)

(Annexure – II)

(f) Current status of dumping of solid waste with reference to

Name of city/town	Current status of dumping of solid waste
Almora NP	Nagar palikaparishad Almora have proposed the



location.

	project for soild waste Treatment plant for Almora city, but as per solid waste Management Rule ²⁰¹⁶ issued by MoEFCC, Environmental Clearance rejects as proposed site was 15 Meters away from National Highway. District Magistrate Almora and Nagar Palikaparishad Almora have requested state Authorities for the Relaxation in the MoEFCC Rule 2016 as Almora is situated in Hilly terrain . Letter no -2759, Date 03.01.24 (copy Attached)
Ranikhet NP	Currently ULB is doing 100% door to door collection and segregation of waste, collected waste carried to Ground Ghingharikhhal Ranikhet Chilianaula. That Garbage collection is being done by separating organic /Inorganic through environment friends . Letter no -485, Date 02.01.24 (copy Attached)
Bhikiyasain	Currently ULB is doing 100% door to door collection and segregation of waste, collected waste carried to MRF Center ward no-4 Nagar Panchayat Bhikiyasain Almora. where further segregation done to separate wet and dry waste. Letter no -650, Date 30.12.23 (copy Attached)
Chaukhutiya	Currently ULB is doing 100% door to door collection and segregation of waste. Where dry waste processing is being done by MRF facility, dry waste separate in plastic, cardboard, rubber, tin, paper etc. After segregation segregated waste sold to recycler and wet waste sent to nadep pit for composting. Mix waste is being separated into dry and wet waste by the use of trammel machine. Letter no -380, Date 02.01.24 (copy Attached)
Dwarahat	Currently ULB is doing 100% door to dorr collection and segregation of waste. where dry waste processing is being done by facility SWM (MRF) Plant Nagar Panchayat Dwarahat, Almora. dry waste separate in plastic, cardboard, rubber, tin, paper etc. Letter no -334, Date 26.12.23 (copy Attached)
Ranikhet CB	Currently, Ranikhet CB doing 100% door to door collection and segregation of waste plant at Ghingharikhhal for Ranikhet Cantonment Board as well as Municipal Council Ranikhet Chilianaula NPP Almora. Letter no -177, Date 30.12.23 (copy Attached)
Almora CB	Currently Almora CB is doing 100% door to door collection and segregation of waste. Where dry waste processing is being done by facility to MRF Center, Nagar Palika Trenching ground Almora NPP. dry waste separate in plastic, cardboard, rubber, tin, paper etc. Letter no -362, Date 27.12.23 (copy Attached)

(Annexure - II)



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3. Constr
uction
and
Demoliti
on waste

(a) Total per day
generation of C&D
Waste within the district

Name of city/town	Per day generation of C&D waste
Almora NPP	As Almora is situated in hilly terrain the so there is limited scope of high rise and multi storey building. At present there is no Construction and Demolition Waste Treatment plant in Almora City. Letter no -2759, Date 03.01.24 (copy Attached)
Ranikhet NPP	At present there is no Construction and Demolition Waste Treatment plant in Ranikhet NPP Letter no - 485, Date 02.01.24 (copy Attached)
Bhikiyasain	At present there is no Construction and Demolition Waste Treatment plant in Bhikiyasain Nagar Panchayat. Letter no - 650, Date 30.12.23 (copy Attached)
Chaukhutiya	At present there is no Construction and Demolition Waste Treatment plant in Chaukhutiya Nagar Panchayat. Letter no -380, Date 02.01.24 (copy Attached)
Dwarahat	At present there is no Construction and Demolition Waste Treatment plant in Dwarahat . Letter no -334, Date 26.12.23 (copy Attached)
Ranikhet CB	At present there is no Construction and Demolition Waste Treatment plant in Ranikhet CB. Letter no -177, Date 30.12.23 (copy Attached)
Almora CB	At present there is no Construction and Demolition Waste Treatment plant in Almora cantt. Letter no -362, Date 27.12.23 (copy Attached)

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There is no plan about C&D Plant in Almora District at present.

(b) The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization.

Name of city/town	Details of plant established
Almora NPP	As Almora is situated in hilly terrain the so there is limited scope of high rise and multi-storey building. At present there is no Construction and Demolition Waste Treatment plant in Almora City. Letter no -2759, Date 03.01.24 (copy Attached)
Ranikhet NPP	Currently ULB doesn't have any plant for treatment of C&D waste. Letter no -485, Date 02.01.24 (copy Attached)
Bhikiyasain	Currently ULB doesn't have any plant for treatment of C&D waste. Letter no -650, Date 30.12.23 (copy Attached)
Chaukhutiya	Currently ULB doesn't have any plant for treatment of C&D waste. Letter no -380, Date 02.01.24 (copy Attached)
Dwarahat	Currently ULB doesn't have any plant for treatment of C&D waste. Letter no -334, Date 26.12.23 (copy Attached)
Ranikhet CB	The C&D waste dumped in low lying land because of its small amount. Letter no -177, Date 30.12.23 (copy Attached)
Almora CB	Military Engineering Service deals with



4. Industrial Effluent discharge

(a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.

Total number of industries registered – There are no Industries in Almor District.
Effluent Discharging outside Premises– There is no Industries in Almor District.
Letter no -2448-1089, Date 03.01.24 (copy Attached)
Letter no -889, Date 01.01.24 (copy Attached)

(Annexure – II)

(Annexure- IV)

(b) Total daily generation of such industrial waste with in the district.

Industrial effluent generated – Since no Industry is there. Total registered industries –: there is no waste generation.
Letter no -2448-1089, Date 03.01.24 (copy Attached)
Letter no -889, Date 01.01.24 (copy Attached)

(Annexure- IV)

(c) The manner of treatment of the industrial waste so generated.

Industries having own ETP's - Zero Discharge
Letter no -2448-1089, Date 03.01.24 (copy Attached)
Letter no -889, Date 01.01.24 (copy Attached)

(Annexure- IV)

(d) The discharge effluent analysis from the CETP and ETP treating the industrial waste form each outlet.

CETP and ETP treating the industrial waste form each outlet- Zero discharge
Letter no -2448-1089, Date 03.01.24 (copy Attached)
Letter no -889, Date 01.01.24 (copy Attached)

(Annexure- IV)

(e) The per day generation of industrial solid waste and manner of its treatment and disposal in the district.

0.23 MT/ Annum disposed through TSDF/Authorized recycler Recyclable like rubber, paper, glass solid waste generate from hotel Almora district and the Oil produced from the generator installed in the hotel is given to the company TSDF Roorkee Haridwar for recycling..
Letter no -2448-1089, Date 03.01.24 (copy Attached)
Letter no -889, Date 01.01.24 (copy Attached)

(Annexure- IV)

5. Regulation of flood Plain Zone

(a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the district.

Kosi River- Flood plain zone Modeling work is remaining and Boundary line has been marked and validation work is left. There is possibility done in February 2024.
Letter no -16, Date 04.01.24 (copy Attached)

(Annexure- V)

(b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district

Rāmgangā River- Flood plain zone Modeling work is remaining and Boundary line has been marked and validation work is left. There is possibility done in April 2024.
Letter no -16, Date 04.01.24 (copy Attached)

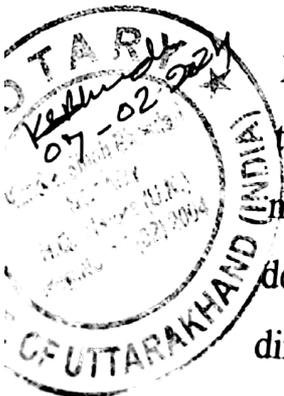
(Annexure- V)



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Bio medical waste	(a) The per day total generation of bio medical waste in the district.	The total estimated daily production of bio medical waste in the district -312 Kg. Letter no -17184, Date 01.01.24 (copy Attached) <i>The waste generated in the hospital kept in separated polythene bages and non-biomedical waste are sent for recycling by G.E.S. Pvt.Ltd. Dineshpur Rudrapur.</i> (Annexure- V)
	(b) The manner of its treatment and disposal.	All CHC/ PHC bio medical waste disposal is done by G.E.S. Pvt. Lt Dineshpur Rudrapur. Other medical units of district it is done through Bio Medical deep burial. Letter no -17184, Date 01.01.24 (copy Attached) <i>Disposal is done in bio-medical pits, it is done as per NGT standard and the pits last throughout the year.</i> (Annexure- V)
7.Mining	Number of cases registered with in a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of state and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM) and Sustainable Sand Mining Management Guidelines 2016.	There are Five cases registered with in a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and the action taken according to Prevention of Illegal Mining Transportation and Storage Rules 2021. (Annexure- VI)
8. Ecological flow of river	The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries.	CWC provide discharge to released, considering requirement of irrigation and drinking water in the downstream from Kosi river Ramganga and its tributaries, which is more than the flow requirement as specified by NGT. Kosi River Flow – Miximum-223.50, Minimum 108.50 (copy attached) (Annexure- VII)

5. In view of the facts and circumstances as explained hereinabove sincere efforts are taken by the District Ganga Protection Committee, District Almora, in compliance of the directions passed by this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.



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VERIFICATION

I, the deponent above named do hereby verify and say that the contents of my above Status report by way of affidavit are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.



L.T.I
Attested
K. K. Khundar

[Handwritten Signature]
DEPONENT

Verified by me at Almora, Uttarakhand on this 07 day of February, 2024.

Filed by:

[KAUSHAL GAUTAM]

Additional Advocate General for the State of Uttarakhand / Respondent

Office: C-203, LGF,

Defence Colony, New Delhi-110024

Mobile No. 9811101934

Email- officeofkaushalgautam@gmail.com

Identified by
[Handwritten Signature]
(Ranjeeta)

certified that Sri/... V. neet Jamar D.M. Almora
the deponent identified by Ranjeeta D.P.O forest
sworn and verified the contents of
his Affidavit at Almora
on 07-02-24 at 4:00 pm

K. Khundar
Kundan Singh Bhandari
Notary H O Almora (U.K.)



प्रेषक,

31130

Annexure -

15

अधिकासी अभियन्ता,
उत्तराखण्ड जल संस्थान,
अल्मोड़ा।

सेवा में,

प्रभागीय वनाधिकारी,
अल्मोड़ा वन प्रभाग, / सदस्य संयोजक,
जिला गंगा समिति,
अल्मोड़ा।

पत्रांक 3449 / सूचना / 40 दिनांक 26/12/23
विषय- मा0 एन0टी0टी0 में योजित मूल आवेदन संख्या 200 / 2014 / एम0सी0 सहिता बनाम
संघ व अन्य की सूचना प्रेषण के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्र संख्या 2879 / 29-03 (3) / अल्मोड़ा दिनांक
22.12.2023 के क्रम में इस शाखा द्वारा अनुरक्षित अल्मोड़ा नगरीय सीवरेज योजना के अन्तर्गत बख
स्थित सीवरेज ट्रीटमेंट प्लान्ट की चाही गयी सूचना निम्नानुसार प्रेषित की जा रही है।

Issues	Name of Scheme	Information Sought / वांछित सूचना
Sewage	Almora Urban Sewage Scheme	<ul style="list-style-type: none">Total Generation of Sewage Per Day - 02 M.L.D.Total per day treatment - 02 M.L.D.Number of existing STPs - 01 No.Capacity utilised - 02 M.L.DIf there is any gap in generation and treatment, then time bound plan to fill the same - No.Water quality of water discharged for each STP

भवदीय,

12/12/23
RGT/R2

6435
29-3(3)
26-12-2023

अधिकासी अभियन्ता।

DPD
For M/A



Witnessed & Authenticated the
Executed By me
on 26-12-2023 at Almora
Kundan Singh Bhandari
NOTARY
H.O. Almora (Uttarakhand)
Reg. No. 18/02/2004

W.S.

To,
Member Secretary, District Ganga Committee
District- Almora.

23.1.24

Respected Sir,

Please find following data through Whatsapp with reference to Original Application No-200/2014 M.C Mehta Vs.Union of India & others.

S.No	Sewage	Proceeding
1.	<ul style="list-style-type: none"> > The No of sewage Treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town. > Details of Hotels, Dharmshala & Ashram operating without proper consent & discharging untreated effluent and action taken against them. > Water quality In river & its tributaries In abutting districts/towns in terms of fecal colliform(MPN/100ml) 	<p>STP's Analysis Report Attached. STP's Analysis Report Attached. In which along with other parameter fecal Coliform is also mentioned.</p> <p>1. As per board inventory there are 133 hotels in Almora district and 58 hotel have valid CCA (Consolidated consent & Authorization), and 01 hotels application are under process, remaining 74 hotel have issued notice to Renew CCA. Out of 133 hotels 23 no of hotels covered under orange category which have its own in house STP. outlet of STP used for internal applications. Rest of 110 Hotels covered under Green category. they are disposed sewage through Septic Tank/Soak Pit. (Zero Discharge)</p> <p>River quality analysis report attached. In which along with other parameter fecal Coliform is also mentioned.</p>



Sincerely

(Dr. D.K Joshi)
Regional Officer
UKPCB Haldwani

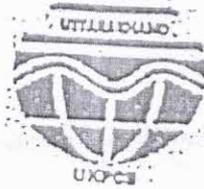
Witnessed & Authenticated in
Executed By me
on.. 23-1-24 at Almora

Kundan Singh Bhandari
NOTARY
Almora (Uttarakhand)
Reg No 1502/200

Scanned with / ner

31132

RAJASTHAN POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड 17
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

Analysis Report of Sewage Treatment Plants (STP's) for the Month of November 2023

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
1	0.010 MLD STP Near Temple at Badrinath, (Operated by: Uttarakhand Jal Sanshan)	As the area around the STP comes under Master Plan so the demolition of structure work around the STP was in progress and the STP was non-operation due to the same reason. (Date of Inspection: -07-11-2023).						
2	0.26 MLD STP Near Bamni Gaon, Badrinath, (Operated by: Uttarakhand Jal Sanshan)	6.60	160	165	7.33	9.6	13	220
3	1.0 MLD STP Near Suspension Bridge, Badrinath, (Operated by: Uttarakhand Jal Sanshan)	6.72	170	173	7.50	9.2	11	160
4	2.70 MLD STP at Marwar, Joshimath, (Operated by: Uttarakhand Poyjal Nigam)	7.21	110	113	7.39	8.4	10	120
5	1.080 MLD STP at Pokhri, Joshimath, (Operated by: Uttarakhand Jal Sanshan)	STP found Non-Operational at the time of inspection as no effluent was reaching to the plant. (Date of Inspection: 06-11-2023).						
6	0.780 MLD STP Near Alaknanda Ghat, Chamoli, (Operated by: Uttarakhand Jal Sanshan)	STP was found closed and non-operational at the time of visit. (Date of Inspection: 16-11-2023).						
7	0.050 MLD STP Near old Suspension Bridge, Chamoli, (Operated by: Uttarakhand Jal Sanshan)	STP was found closed and non-operational at the time of visit. (Date of Inspection: 16-11-2023).						
8	1.190 MLD STP at Vivekanand Colony, Gopeshwar, (Operated by: Uttarakhand Jal Sanshan)	6.86	165	163	7.28	8.8	10	130
9	1.120 MLD STP at Baltali, Gopeshwar, (Operated by: Uttarakhand Jal Sanshan)	6.70	150	148	7.04	9.2	11	170
10	1.25 MLD STP at Pokhri Band, Gopeshwar, (Operated by: Uttarakhand Jal Sanshan)	6.88	165	162	7.26	8.8	10	350
11	0.050 MLD STP at Sangam Road, Nandprayag, (Operated by: Uttarakhand Jal Sanshan)	STP was found closed and non-operational at the time of visit. (Date of Inspection: 17-11-2023).						
12	0.100 MLD STP at Forest Office, Nandprayag (Operated by: Uttarakhand Jal Sanshan)	6.90	130	128	7.17	8.4	08	120
13	0.050 MLD STP Near Police Chowki, Karanprayag, (Operated by: Uttarakhand Jal Sanshan)	7.02	125	122	7.30	8.8	09	
14	0.100 MLD STP Near Purana Pull, Karanprayag, (Operated by: Uttarakhand Poyjal Nigam)	6.70	160	164	7.14	9.2	11	

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UTTERAKHAND POLLUTION CONTROL BOARD
Gaura devi Parvavaran Bhawan
46-B, SIDCUL, IT Park, Sahashradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Focal Coliform
15	0.100 MLD STP at Ward no. 1&3, Karanprayag. (Operated by: Uttarakhand Poojal Nigam)	7.06	140	137	7.41	8.4	08	140
16	0.050 MLD STP at Subhash Nagar, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	6.86	135	133	7.23	8.0	08	130
17	0.050 MLD STP Near Naya Pull, Karanprayag. (Operated by: Uttarakhand Poojal Nigam)	6.99	150	148	7.04	9.2	10	130
18	0.075 MLD STP Near Anoop Negl School, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	STP is not in operation due to Damage of STP.						
19	0.100 MLD STP, Near Rudra Complex, Rudraprayag. (Operated by: Uttarakhand Poojal Nigam)	6.76	135	132	7.18	8.4	09	220
20	0.075 MLD STP, Near Bus Stand, Rudraprayag. (Operated by: Uttarakhand Poojal Nigam)	7.02	125	123	7.46	8.8	10	130
21	0.100 MLD STP, Near SBI & Masjid, Rudraprayag. (Operated by: Uttarakhand Poojal Nigam)	6.31	140	136	7.18	9.2	10	220
22	0.125 MLD STP, Near Steel Bridge & Syndicate Bank, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	7.01	130	128	7.32	8.8	09	210
23	0.050 MLD STP at Belen Road, Near Steel Bridge, Rudraprayag. (Operated by: Uttarakhand Poojal Nigam)	6.73	145	147	7.49	9.2	10	220
24	3.5 MLD STP at Nursery Road, Srinagar. (Operated by: Uttarakhand Poojal Nigam)	6.00	210	213	7.48	8.4	09	84
25	1.0 MLD STP, Near ITI, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	6.30	100	104	7.20	9.0	12	170
26	0.075 MLD STP Near Junior High School, Sirkol, Srinagar. (Operated by: Uttarakhand Poojal Nigam)	7.23	105	102	7.57	8.0	08	170
27	0.050 MLD STP Near Taulya Hala, Sirkol, Srinagar. (Operated by: Uttarakhand Poojal Nigam)	7.04	110	100	7.43	8.4	09	130
28	0.050 MLD STP, Near BRO Bridge, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	6.32	165	168	STP found Non-Operational due to electricity issue. (Date of inspection: 18-11-2023).			
29	0.10 MLD STP, Near Temple, Kirinagar. (Operated by: Uttarakhand Jal Sansthan)	6.59	150	164	7.04	8.8	10	640



LAB ASSISTANT, DEPT-PCB on 18/11/2023 10:47
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CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Focal Collform
30	0.075 MLD STP at Devprayag, (Operated by: Uttarakhand Poojal Nigam)	6.70	170	160	7.26	0.2	10	140
31	0.150 MLD STP at Devprayag, (Operated by: Uttarakhand Poojal Nigam)	6.86	180	176	7.01	8.8	09	170
32	1.4 MLD STP at Pauri Road, Devprayag, (Operated by: Uttarakhand Jal Sanshan)	7.30	160	156	7.85	9.2	10	140
33	5.0 MLD STP at Bhagratil Puram, Tehri, (Operated by: Uttarakhand Jal Sanshan)	6.83	170	173	7.46	8.8	10	170
34	2.0 MLD STP at Gyansu, Uttarkashi, (Operated by: Uttarakhand Jal Sanshan)	6.72	220	224	7.11	10.0	13	920
35	1.0 MLD STP at Gangotri, Distt- Uttarkashi, (Operated by: Uttarakhand Jal Sanshan)	6.78	145	148	7.35	8.8	11	920
35	3.5 MLD STP at Tapovan, Rishikesh, (Operated by: Uttarakhand Jal Sanshan)	6.85	200	205	7.49	9.2	12	220
37	3.0 MLD STP at Swargashram, Rishikesh, (Operated by: Uttarakhand Jal Sanshan)	6.85	210	214	7.47	10.0	13	170
38	25 MLD STP at Lakkarghat, Rishikesh, (Operated by: Uttarakhand Poojal Nigam)	7.10	170	168	7.42	9.2	10	130
39	5.0 MLD STP at Chopani, Rishikesh, (Operated by: Uttarakhand Poojal Nigam)	7.03	180	178	7.44	9.6	10	94
40	7.5 MLD STP at Chandreshwar Nagar, Rishikesh, (Operated by: Uttarakhand Poojal Nigam)	7.30	165	163	7.61	8.8	09	84
41	20 MLD STP at Motharowals-I, Dehradun, (Operated by: Uttarakhand Jal Sanshan)	7.32	100	104	7.88	9.6	13	94
42	20 MLD STP at Motharowals-II, Dehradun, (Operated by: Uttarakhand Jal Sanshan)	7.12	165	158	7.35	0.2	11	350
43	68 MLD STP at Kargi, Dehradun, (Operated by: Uttarakhand Jal Sanshan)	7.27	170	174	7.88	9.2	12	140
44	0.42 MLD STP at Vijay Colony, Dehradun, (Operated by: Uttarakhand Jal Sanshan)	7.32	105	107	7.76	8.8	09	110
45	0.71 MLD STP Balawala, Dehradun, (Operated by: Uttarakhand Jal Sanshan)	7.40	170	168	7.68	8.4	09	170
46	0.0 MLD STP at Indira Nagar, Dehradun, (Operated by: Uttarakhand Jal Sanshan)	7.33	160.4	164	7.88	8.8	11	170



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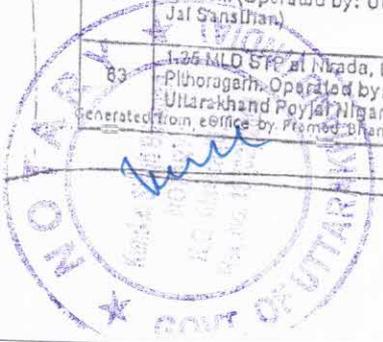
UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Focal Coliform
47	1.0 MLD STP at Jakhan, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.24	145	148	7.67	8.8	10	110
48	27 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	6.74	260	248	7.38	9.2	10	63
49	18 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.31	240	220	7.74	8.0	09	70
50	68 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	6.82	150	180	7.28	8.0	10	58
51	18 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	6.88	220	200	7.64	9.2	10	70
52	14 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	6.78	200	225	7.81	9.6	09	84
53	33 MLD STP at Saliyar, Roorkee, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.39	180	210	7.68	12.0	18	280
54	1.3 MLD STP at Landour (S), Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	6.55	165	183	7.05	9.6	10	350
55	3.12 MLD STP at Bhatta fall, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	6.44	145	143	7.55	9.2	09	170
56	0.8 MLD STP at Landour (N), Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.41	165	162	8.17	9.2	10	110
57	1.2 MLD STP at Happy Valley, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.04	175	178	7.71	10.0	12	540
58	0.9 MLD STP at Kuril Bazar, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	6.66	190	192	7.89	9.2	11	130
59	2.0 MLD STP Baki, Almora, Distt. Almora. (Operated by: Uttarakhand Jal Sansthan)	6.81	240	302	7.88	24.0	30	84
60	0.45 MLD STP at Hari Nagar, Distt. Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.68	280	340	7.30	14.0	18	160
61	0.80 MLD STP at Krishnapur, Distt. Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.93	220	274	7.61	20.0	24	280
62	1.25 MLD STP at Bhoemtal, Distt. Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.75	340	412	7.22	28.0	35	170
63	1.25 MLD STP at Nanda, Distt. Pithoragarh. (Operated by: Uttarakhand Peyjal Nigam)	7.10	275	340	7.60	16.0	18	120



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UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
64	5.0 MLD STP at Alncholl, Distt-Pithoragarh. (Operated by: Uttarakhand Poyjal Nigam)	7.28	220	204	7.37	12.0	15	170
65	1.5 MLD STP at Puchdi, Rampagar, Nainital. (Operated by: Uttarakhand Jal Sansthan)	7.30	180	222	7.58	9.0	10	84
65	7.0 MLD STP Transport Nagar, Rampagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	7.17	240	308	7.72	6.0	08	84
67	0.45 MLD STP Narayan Nagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.95	205	254	7.29	26.0	32	210
68	28 MLD STP, Indra Nagar, Holdwani, Distt-Nainital. (Operated by: Uttarakhand Poyjal Nigam)	6.62	360	436	7.68	28.0	36	350
69	10 MLD STP Rusi Pond, District-Nainital.	Now Sewage Treatment Plant (STP) of 17.5 MLD capacity is under construction.						
Sewage Treatment final effluent standards (As notified by MoEF&CC).		6.5-9.0	30	<100	<1000			

Note: All values are in mg/l except pH, Fecal coliform (MPN Per 100 ml).

Pradeep Chauhan
Pradeep Chauhan 05/12/2023
Ur. Lab Assistant

(Pradeep Chauhan)
Lab Assistant

(Amit Pokhriyal)
Environment Engineer

Attested & Authenticated
Executed By me
05.12.2023
Kundan Singh Bhandari
Notary
Almora (Uttarakhand)
Reg No. 15/02/2004



UKPCB, Regional Office Haldwani (Nainital)

Status of STP's Effluent for the Month December-2023

S.No	Name of the STP's (With Capacity)	Sampling Point: Inlet of STP						Sampling Point: Outlet of STP					
		Samplin g Date	pH	Total Suspend ed solids (mg/L)	BOD (mg/L)	Colour	Odour	pH	Total Suspend ed solids (mg/L)	BOD (mg/L)	*Fecal Coliform (MPN/100 ml)	Residual chlorine (ppm)	
													Parameters
1	0.60 MLD STP Krishnagar, Nainital, Distt-Nainital	20.12.2023	6.13	355	280	Colourless	Odourless	7.35	28	24	170	0.4	
2	0.45 MLD STP Harinagar, Nainital Distt- Nainital	20.12.2023	6.79	292	228	Colourless	Odourless	7.66	25	20	94	0.2	
3	1.25 MLD STP Bheemtal Distt- Nainital	20.12.2023	6.29	388	320	Colourless	Odourless	8.10	32	26	140	0.5	
4	2.0 MLD STP Bakh, Almora Distt-Almora	20.12.2023	6.48	376	295	Colourless	Odourless	7.37	22	18	79	0.4	
5	1.25MLD STP Mirada, Distt-Pithoragarh	20.12.2023	7.13	270	220	Colourless	Odourless	7.50	13	10	84	N.D	
6	5.0 MLD STP Ainchoji, Distt-pithoragarh	20.12.2023	6.95	346	280	Colourless	Odourless	7.79	18	14	220	N.D	
7	1.5 MLD STP Puchdi, Ramnagar, Distt-Nainital	20.12.2023	6.62	198	160	Colourless	Odourless	7.35	9	7	79	N.D	
8	7.0 MLD STP Transport Nagar, Ramnagar, Distt-Nainital	20.12.2023	5.90	280	220	Colourless	Odourless	7.57	10	9	70	N.D	
9	0.45MLD STP Narayan Nagar, Disttct- Nainital	20.12.2023	6.21	342	270	Colourless	Odourless	7.94	34	28	170	0.5	
10	28MLD STP Haldwani, Disttct- Nainital	20.12.2023	6.56	298	240	Colourless	Odourless	7.29	26	20	280	N.D	
Standards for effluent discharge into inland/surface water								6.5-9.0	<100	30	<1000	<0.50	

*TCS analyzed by Lab Haldwani, UKPCB, Uttarakhand.

Scientific Assistant

Assistant Scientific Officer

Regional Officer



31137

UKPCB, Regional Office Haldwani (Nainital)

Status of STP's Effluent for the Month November-2023

S.No	Name of the STP's (With Capacity)	Sampling Point: Inlet of STP						Sampling Point: Outlet of STP					
		Sampling Date	pH	Total Suspended Solids (mg/L)	BOD (mg/L)	Colour	Odour	pH	Total Suspended Solids (mg/L)	BOD (mg/L)	*Fecal Coliform (MPN/100 ml)	Residual chlorine (ppm)	
													Parameters
1	0.80 MLD STP Krishnapur, Nainital, Distt-Nainital	03.11.2023	6.93	274	220	Colourless	Odourless	7.61	24	20	220	0.4	
2	0.45 MLD STP Harinagar, Nainital Distt- Nainital	03.11.2023	6.58	340	280	Colourless	Odourless	7.30	18	14	150	0.2	
3	1.25 MLD STP Bheemtal Distt- Nainital	03.11.2023	6.75	412	340	Colourless	Odourless	7.22	35	28	170	0.2	
4	2.0 MLD STP Bakti, Almora Distt-Almora	03.11.2023	6.81	302	248	Colourless	Odourless	7.85	30	24	24	0.4	
5	1.25MLD STP Nirada, Distt-Pithoragarh	03.11.2023	7.18	340	275	Colourless	Odourless	7.60	19	15	120	N.D	
6	5.0 MLD STP Ainchoji, Distt-Pithoragarh	03.11.2023	7.28	284	228	Colourless	Odourless	7.37	15	12	170	N.D	
7	1.5 MLD STP Puchdi, Ramnagar, Distt-Nainital	03.11.2023	7.30	222	180	Colourless	Odourless	7.58	10	9	94	N.D	
8	7.0 MLD STP Transport Nagar, Ramnagar, Distt-Nainital	03.11.2023	7.17	308	248	Colourless	Odourless	7.72	8	6	84	N.D	
9	0.45MLD STP Narayan Nagar, Distt- Nainital	03.11.2023	6.95	254	205	Colourless	Odourless	7.29	32	26	210	0.4	
10	28MLD STP Haldwani, Distt- Nainital	03.11.2023	6.62	436	360	Colourless	Odourless	7.68	35	28	350	0.3	
Standards for effluent discharge into Inland/surface water									6.5-9.0	<100	30	<1000	<0.50

*As analysed by ISO method, UPCA Dehradun.


Scientific Assistant


Assistant Scientific Officer


Regional Officer



प्रेषक,

31141

Annexure - II

जिला पर्यटन विकास अधिकारी,
अल्मोड़ा।

26

सेवा में,

प्रभागीय वनाधिकारी,
वन प्रभाग, अल्मोड़ा।

प०सं० २५७३/उ०पर्य०व्य०पंजी०/२०२३-२४

दिनांक: ०१ दिसम्बर २०२३

विषय :- मा० एन०जी०टी० में योजित मूल आवेदन संख्या २००/२०१४ एम०सी० मेहता बनाम भारत संघ व अन्य के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय पत्रांक सं० २८७९/२९-३ (३) अल्मोड़ा, दिनांक २२-१२-२०२३ का अवलोकन करने का कष्ट करें। जिसमें आपके द्वारा मा० एन०जी०टी० में योजित मूल आवेदन संख्या २००/२०१४ एम०सी० मेहता बनाम भारत संघ व अन्य मा० प्राधिकरण द्वारा पारित आदेश दिनांक २४-११-२०२३ की अनुपालन करते हुए सूचना उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

उक्त सम्बन्ध में आपको अवगत करना है, कि उत्तराखण्ड पर्यटन एवं यात्रा व्यवसाय पंजीकरण नियमावली २०१४ एवं संशोधित नियमावली २०१६ के तहत जनपद में संचालित पर्यटन सम्बन्धी इकाईयों यथा- होटल मोटेल, धर्मशाला आदि पंजीकृत किये जाते हैं। उक्त नियमावली के तहत इकाईयारों को ऑनलाईन पंजीकरण किया जाता है जिसमें कि आवेदक को अपनी इकाई से सम्बन्धी दस्तावेज अपलोड करने होते हैं। उक्त के क्रम में आपको अवगत करना है, कि पंजीकरण हेतु ऑनलाईन बनाये गये पोर्टल में होटल, धर्मशाला एवं आश्रम के पंजीकरण हेतु Discharging untreated Water के सम्बन्ध में कोई प्राविधान नहीं किया गया है, और न ही उक्त से सम्बन्धित कोई अनापत्ति अपलोड की जानी है। होटल/रिसोर्ट के पंजीकरण में प्रदूषण नियंत्रण बोर्ड की अनापत्ति प्रस्तुत किये जाने का प्राविधान है किंतु उक्त अभिलेख आवश्यक अभिलेख (Mandatory) नहीं है जिस कारण कतिपय होटल/रिसोर्ट द्वारा उक्त अनापत्ति से सम्बन्धित अभिलेख प्रस्तुत किये जाते हैं व कतिपय द्वारा अपलोड नहीं कराये जाते हैं।

अतः उपरोक्तानुसार सूचनार्थ प्रेषित।

Attested & Authenticated the
Executed By me
on 07-12-24 at Almora
Kundan Singh Bhandar
NOTARY

भवदीय,

जिला पर्यटन/विकास अधिकारी,
अल्मोड़ा।

पृ०प०सं०

/समदिनांकित Almora (Uttarakhand)
Reg. No. 15/02/2004

प्रतिलिपि-जिलाधिकारी महोदय, अल्मोड़ा की सेवा में सादर सूचनार्थ प्रेषित।

21/12/24

6697
24-3(3)
2-21-2024

जिला पर्यटन विकास अधिकारी,
अल्मोड़ा।

DAD

For N/A

WY

कार्यालय नगर पालिका परिषद, अल्मोड़ा।
पत्रांक सं-2759/30-1(2023-24) दिनांक 03 जनवरी, 2023

सेवा में,

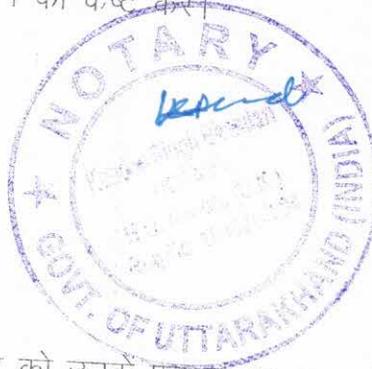
प्रभागीय वनाधिकारी,
अल्मोड़ा वन प्रभाग, अल्मोड़ा/
सदस्य संयोजक, गंगा सुरक्षा समिति
अल्मोड़ा।

विषय- Summary of Proceeding and Directions issued on 24-11-2023 in O.A.No. 200/2014 titled as M.C Mehta Vs. Union of India &., listed before NGT.

महोदय,

उपरोक्त विषयक जिलाधिकारी, अल्मोड़ा के पत्रांक संख्या 1765/तैंतीस-ए० आर०ए०/2022-23 दिनांक 19 दिसम्बर, 2023 जो कि आपको संबोधित एवं इस कार्यालय को पृष्ठांकित है का सन्दर्भ ग्रहण करने का कष्ट करें। जिसके माध्यम से Kaushal Gautam, Addl, Advocate General, Uttarakhand Supreme Court of India के पत्र दिनांक 02.12.2023 द्वारा मा० राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-200/2014 एम०सी० मेहता बनाम भारत संघ व अन्य के अनुपालन में मा० प्राधिकरण द्वारा पारित आदेश दिनांक 24.11.2023 में उल्लिखित बिन्दुओं में वांछित सूचना पत्र के साथ संलग्न कर उपलब्ध करायी जा रही है।
अतः प्राप्ति स्वीकार करने का कष्ट करें।

संलग्न- उपरोक्तानुसार।



भवदीय,

(भरत त्रिपाठी)

अधिशारी अधिकारी,
नगर पालिका परिषद, अल्मोड़ा।

प्रतिलिपि:- जिलाधिकारी, अल्मोड़ा को उनके पत्र संख्या 1765/तैंतीस-ए० आर०ए०/2022-23 दिनांक 19 दिसम्बर, 2023 के क्रम में सादर सूचनार्थ प्रेषित।

2/1/24
8/1/24

6922
29-3(3)

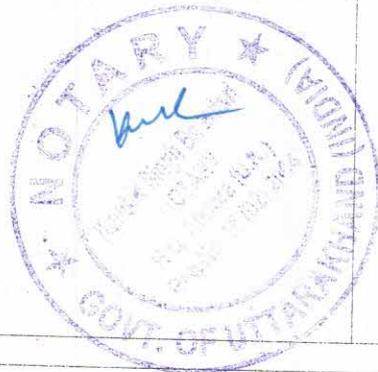
8-01-2024

W.M.

अधिशारी अधिकारी,
नगर पालिका परिषद, अल्मोड़ा।

Attested & Authenticated the
Executed By me
on..07.2.24 at Almor
K. K. Singh
Kundan Singh Bharda
NOTARY
Almora (Uttarakhand)
949 412 1502 2024

S.No.	Municipal Solid Waste in Almora City		
1	Per Day Generation of Solid Waste	10 ton per day Approx	95 % collection in all wards of Almora city
2	Quantity of Solid Waste Treated		The waste is disposed of through different methods such as composting, landfills and NAPED and Deep Pits.
3	Gap in Treatment of Solid Waste		Nagar Palika Parishad Almora have proposed the project for Solid Waste Treatment Plant for Almora City, but as per Solid Waste Management Rule 2016 issued by MoEFCC, Environmental Clearance rejected as proposed site was 15 meters away from National Highway. District Magistrate Almora and Nagar Palika Parishad Almora have requested State Authorities for the relaxation in the MoEFCC Rule 2016 as Almora is situated in Hilly terrain. (Copy Attached)
4	Legacy Waste		Around 21000 ton of Legacy waste is present at Site. DPR prepared and sent to State authorities. Funds disbursement Awaited.
5	Time Bound Plan to Treat Legacy Waste		08-12 months after fund disbursement.
6	Utilization of Treated Waste		Recycled waste is sent to Local Aggregators and Nagar Palika Parishad have raised an amount of Rs.1094627 till date, also the composting of organic waste.
7	Remediation of Legacy Waste		DPR Proposed to the State Directorate, waiting for the funds to be dispersed.
8	Current Status of Dumping of Solid Waste		Nagar Palika Parishad Almora have proposed the project for Solid Waste Treatment Plant for Almora City, but as per Solid Waste Management Rule 2016 issued by MoEFCC, Environmental Clearance rejected as proposed site was 15 meters away from National Highway. District Magistrate Almora and Nagar Palika Parishad Almora have requested State Authorities for the relaxation in the MoEFCC Rule 2016 as Almora is situated in Hilly terrain.



S.No.	Construction & Demolition Waste in Almora City		
1	Total Per Day Generation in City		
2	Details of The Plant For C&D Treatment		As Almora is situated in hilly terrain the so there is limited scope of high rise and multistorey building. At present there is no Construction and Demolition Waste Treatment Plant in Almora City.

Witnessed & Authenticated this

Executed By me

on 07-02-24 at Almora

Kundan Singh Bhandari

Kundan Singh Bhandari
NOTARY

Almora (Uttarakhand)
Reg No 15-021/2004

[Handwritten signatures]

[Handwritten signature]
अधिसायी अधिकारी
नगर पालिका परिषद अल्मोड़ा

कार्यालय नगर पालिका परिषद अल्मोडा
पत्रांक 4928/7-2/2023-24 / दिनांक 31 जनवरी 2024

सेवा में,

प्रभागीय वनाधिकारी,
अल्मोडा वन प्रभाग, अल्मोडा /
सदस्य संयोजक, गंगा सुरक्षा समिति
अल्मोडा।

विषय:- नगर पालिका परिषद, अल्मोडा द्वारा आतिथि तक प्लास्टिक एवं कम्पोस्टिंग से अर्जित आय के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत कराना है कि नगर पालिका परिषद, अल्मोडा द्वारा वर्ष वार टोस अपशिष्ट अजैविक कूड़ा को जो पुनः चक्रण योग्य हो उसे विक्रय कर पुनः चक्रण केंद्रों में भेजा गया तथा जैविक कूड़े से कम्पोस्टिंग बना कर विक्रय किया गया साथ ही कम्पोस्टिंग को पालिका द्वारा अपने पार्कों में भी प्रयोग किया जाता है।

अतः महोदय वर्ष वार अजैविक कूड़े व कम्पोस्टिंग से पालिका को प्राप्त आय का विवरण निम्न प्रकार है:-

क.स.	वर्ष	अजैविक कूड़ा (प्लास्टिक, कोंच, गत्ता, टिन, आदि) टन में	धनराशि	जैविक कूड़ा (कम्पोस्टिंग) टन में	धनराशि
1	2019	27.434			
2	2020	43.448	220885	2.00	4000
3	2021	454.303	240900	—	—
4	2022	45.205	275019	5.100	5100
5	2023	57.005	291169	11.700	11700
योग-		218.395	267596	5.500	5500
			1295589	24.3	36300

Attested & Authenticated the
Execution of this
06.7.24 of Amora

Kashish
uncollected Shander

1 in Amora (Uttarakhand)
Reg No 15/02/2004



(भवदीय)

अधिशारी अधिकारी
नगर पालिका परिषद, अल्मोडा

कार्यालय नगर पालिका परिषद रानीखेत चिलियानौला
पत्रांक 485 /न0पा0/2023-24 दिनांक 2, जनवरी, 2024

30

सेवा में,

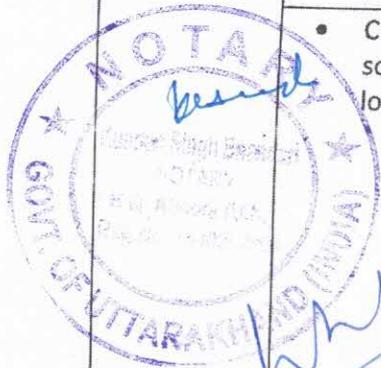
सदस्य संयोजक/प्रभागीय वनाधिकारी,
जिला गंगा सुरक्षा समिति अल्मोड़ा।

विषय: मा0 एन0जी0टी में योजित मूल आवेदन संख्या 200/2014 एम0सी0 मेहता
बनाम् भारत संघ व अन्य के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक प्रभागीय वनाधिकारी अल्मोड़ा के कार्यालय पत्र
संख्या 2879/29-03(3)अल्मोड़ा दिनांक 22/12/2023 का सन्दर्भ ग्रहण करने का कष्ट करें।
जिसके माध्यम से उपरोक्त से सम्बन्धित बिन्दुवार सूचना उपलब्ध कराये जाने हेतु निर्देश
निकाय कार्यालय को प्राप्त हुवे हैं:-

Issues	Information Sought / वांछित सूचनाएं	Response
Municipal solid waste disposal	<ul style="list-style-type: none"> Per day generation of solid waste in each city/town within the district. 	निकाय क्षेत्रान्तर्गत ठोस अपशिष्ट की प्रतिदिन मात्र 4 टन है।
	<ul style="list-style-type: none"> Quantity of solid waste treated per day, in each city/town of the district. 	प्रतिदिन 4 टन कूड़े का निस्तारण डोर-टू-डोर वाहन की सहायता से निकाय द्वारा छावनी परिषद रानीखेत के कूड़ निस्तारण केन्द्र में किया जाता है।
	<ul style="list-style-type: none"> The gap in treatment of solid waste. 	शून्य
	<ul style="list-style-type: none"> Legacy waste and the time bound plan to treat legacy waste. 	निकाय क्षेत्रान्तर्गत लिगेसी वेस्ट की मात्रा शून्य है।
	<ul style="list-style-type: none"> The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste. 	—
	<ul style="list-style-type: none"> Current status of dumping of solid waste the reference to location. 	उक्त निरीक्षण निकाय अधिशासी अधिकारी एवं अध्यक्ष महोदय के नेतृत्व में किया गया। महोदय यह भी अवगत कराना है कि निकाय अन्तर्गत कूड़े का संग्रहण पर्यावरण मित्रों एवं डोर-टू-डोर कलेक्शन के माध्यम से जैविक/अजैविक पृथक-पृथक कर किया जा रहा है। एवं संग्रहण किये गये ठोस अपशिष्ट का प्रतिदिन निस्तारण डोर-टू-डोर कूड़ा वाहन की सहायता से अनुबन्ध के आधार पर ₹. 21000.00/माह भुगतान के अधार पर छावनी परिषद के स्वामित्व वाले ट्रॉचिंग ग्राउण्ड स्थित घिंघारीखाल



W. K. Sharma
अधिशासी अधिकारी
नगर पालिका परिषद
रानीखेत चिलियानौला

31146

में प्रारित किया जाता है। छावनी परिषद रानीखेत के ट्रेचिंग ग्राउंड घिंघारीखाल में किया जाता है।³¹

Legacy waste	<ul style="list-style-type: none"> Legacy waste and the time bound plan to treat legacy waste. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste. Current status of dumping of solid waste the reference to location. 	निकाय क्षेत्रान्तर्गत लिगेसी वेस्ट की मात्रा शून्य है।
Construction and demolition waste	<ul style="list-style-type: none"> Total per day generation of C&D waste within the district. The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization. 	निकाय अन्तर्गत सी0एन0डी वेस्ट की संख्या शून्य है।

अतः सूचना महोदय की सेवा में सादर प्रेषित है।

भवदीय,

W. K. Sharma

✓ अधिशासी अधिकारी,
नगर पालिक परिषद,
रानीखेत चिलियानौला

Witnessed & Authenticated the
Executed By me
on. 07-2-24. at Almora

W. K. Sharma
*W. K. Sharma, Bhandari
NOTARY

At Almora (Uttarakhand)
Reg No 15/02/2004



W. K. Sharma

1	शहर/नगर का नाम	नगर पालिका परिषद रानीखेत चिलियानौला
2	जनसंख्या	5100
3	क्षेत्रफल वर्ग किलो मीटर में	0.6206900000000000 (वर्ग किलोमीटर में)
4	स्थानीय निकाय का नाम और पता दूरभाष सं. फैक्स ई-मेल	नगर पालिका परिषद रानीखेत चिलियानौला 05966-221226 npchilianaula@gmail.com
5	क्षेत्राधिकार के अन्तर्गत वार्डों की कुल संख्या	07
6	क्षेत्राधिकार के अन्तर्गत क्षेत्र में घरों की संख्या	1075
7	घर-घर जाकर किए गए एकत्रण करने में शामिल घरों की संख्या	1075
8	क्षेत्राधिकार के अन्तर्गत क्षेत्र में वाणिज्यिक संस्थाओं और संस्थानों की कुल संख्या वाणिज्यिक संस्थाएं संस्थान	130
9	प्रत्येक संस्थान/संस्थान में जाकर एकत्रण करने के लिए सम्मिलित वाणिज्यिक संस्थाओं और संस्थानों की संख्या वाणिज्यिक संस्थाएं संस्थान	130
10	घर-घर जाकर एकत्रण में शामिल एजेंसियों के ब्योरा सहित क्षेत्राधिकारी के अन्तर्गत क्षेत्र में प्लास्टिक अपशिष्ट के प्रवन्धन हेतु तैयार किए गए तंत्रों का सारांश	पालिका द्वारा अधिकृत एजेंसी मैसर्स एस0के इन्टरप्राइजेज के माध्यम से प्रतिदिन सातों वार्डों में डोर-टू-डोर कूड़ा कलेक्शन, सेघ्रीगेशन तथा प्रोसेसिंग का कार्य किया जा रहा है व समय-समय पर स्थानीय जनता को जागरूक किये जाने हेतु जन-जागरूकता अभियान चलाया जा रहा है।
11	क्षेत्राधिकार के अन्तर्गत क्षेत्र में उत्पन्न प्लास्टिक अपशिष्ट के प्रवन्धन हेतु तैयार की गई अवसंरचना का ब्योरा संलग्न करें।	शारान के पत्र संख्या 88/XO-03-17-31/(11)/2001 वन एवं पर्यावरण अनुभाग-0.3 दिनांक 25-01-2017 के क्रम में निकाय द्वारा दिनांक 09 फरवरी, 2021 को चिलियानौला शहर को पॉलीथीन फ्री सिटी घोषित किया गया है। एवं शासन के निर्देशानुसार समय-समय पर दुकानों/प्रतिष्ठानों पर सिंगल यूज प्लास्टिक के तहत छापेगारी का कार्य भी किया जा रहा है। वर्तमान तक कुल 15 चालान किये गये हैं। एवं 4500 जुर्माना भी वसूला गया।
12	अप्रैशिले अवसंरचना, यदि कोई हो के औचित्य सूरियत ब्योरा संलग्न करें।	-
13	क्षेत्राधिकार के अन्तर्गत वर्ष के दौरान एकत्रित किए गए प्लास्टिक अपशिष्ट की मात्रा (टन में)	शून्य
14	वर्ष के दौरान पुनर्चकण हेतु भेजे गए प्लास्टिक अपशिष्ट की मात्रा (टन में)	शून्य

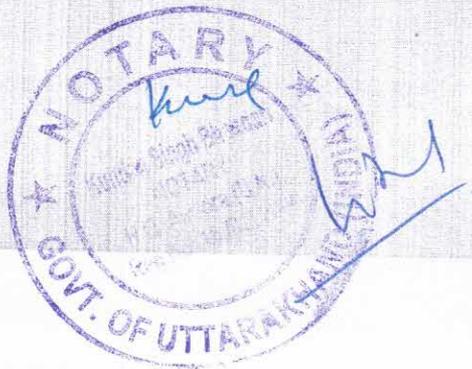


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15	वर्ष के दौरान उपयोग हेतु अपशिष्ट की मात्रा (टन में)	शून्य
16	वर्ष के दौरान भू-भराव स्थलों को भेजे गए बेकार/अस्वीकृत प्लास्टिक अपशिष्ट की मात्रा (टन में)	शून्य
17	प्लास्टिक अपशिष्ट के प्रसंस्करण और निपटान हेतु प्रयुक्त प्रत्येक सुविधा का ब्यौरा सुविधा-01 <ul style="list-style-type: none"> ➤ प्रचालक का नाम ➤ टेलीफोन नम्बर/मोबाइल नम्बर सहित पता ➤ प्रयुक्त प्रौद्योगिकी ➤ पंजीकरण संख्या ➤ पंजीकरण की वैधता (तक) सुविधा-02 <ul style="list-style-type: none"> ➤ प्रचालक का नाम ➤ टेलीफोन नम्बर/मोबाइल नम्बर ➤ क्षमता ➤ प्रयुक्त प्रौद्योगिकी ➤ पंजीकरण संख्या ➤ पंजीकरण की वैधता (तक) 	शून्य
18	ब्यौरा दे: गली की सफाई अपशिष्ट के द्वितीयक भंडारण, परिवहन, प्रसंस्करण और निपटान सहित एकत्रण हेतु तैनात की गई स्थानीय निकायों की निजी जनशक्ति	निकाय अन्तर्गत गली की सफाई अपशिष्ट के द्वितीयक भंडारण, परिवहन, प्रसंस्करण और निपटान सहित एकत्रण हेतु 11 पर्यावरण मित्र उत्तराखण्ड पूर्व सैनिक कल्याण निगम के माध्यम से तैनात किये गये हैं। एवं डोर-टू-डोर हेतु अधिकृत एजेन्सी मैसर्स एस0के0 इंटरप्राइजेज के माध्यम से प्रतिदिन सातों वार्डों में डोर-टू-डोर फूड़ा कलेक्शन, सेग्रीगेशन तथा प्रोसेसिंग का कार्य किया जा रहा है व समय-समय पर स्थानीय जनता को जागरूक किये जाने हेतु जन-जागरूकता अभियान चलाया जा रहा है।
19	ब्यौरा दे: गली की सफाई, अपशिष्ट के द्वितीयक भंडारण, परिवहन, प्रसंस्करण और निपटान सहित एकत्रण हेतु तैनात की गई ठेकेदार/ग्रहियों की जनशक्ति।	शून्य
20	वित्तीय बाध्यताओं सहित इस नियमों के उपबंधों के अनुपालन में शहरी स्थानीय निकाय द्वारा अनुभव की जा रही कठिनाईयों, यदि कोई हो, का उल्लेख करें।	
21	क्या शहर में ठोस अपशिष्ट प्रबन्धन पद्धतियों में सुधार करने के लिए कार्य योजना तैयार की गई है ? यदि हां तो (प्रति संलग्न करें) संशोधन की तारीख	ठोस अपशिष्ट प्रबन्धन पद्धतियों में सुधार किये जाने हेतु निकाय अन्तर्गत 05 कम्पोस्ट पिटों का निर्माण किया गया है। उक्त पिटों में गिलें कूड़े से खाद बनाये जाने का कार्य प्रगति पर है।



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2023-24

कैलेंडर वर्ष

दिनांक

22.01.2024

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1.	शहर/नगर का नाम	नगर पालिका परिषद रानीखेत चिलियानौला
2.	जनसंख्या	5100
3.	क्षेत्रफल वर्ग किलो मीटर में	0.6206900000000000 (वर्ग किलोमीटर में)
4.	स्थानीय निकाय का नाम और पता दूरभाष सं. फैक्स. ई-मेल :	नगर पालिका परिषद रानीखेत चिलियानौला 05966-221226 npchilianaula@gmail.com
5.	ठोस अपशिष्ट प्रबन्धन (वेस्टमै) से संबंधित प्रमारी अधिकारी का नाम दूरभाष सं. फैक्स. ई-मेल :	श्री प्रवीण कुमार रावसेना 8392842494 05966-221226 - npchilianaula@gmail.com
6.	शहर/नगर में परिवारों की संख्या शहर में गैर आवासीय परिवारों की संख्या शहर/नगर में चुनाव/प्रशासनिक वार्डों की संख्या	1075 शून्य 07
7.	ठोस अपशिष्ट की मात्रा प्रति दिन स्थानीय निकाय के क्षेत्र में उत्पन्न ठोस अपशिष्ट की अनुमानित मात्रा मीट्रिक टन में	4 टन 4 टन/टीपीडी
	प्रतिदिन संग्रहित ठोस अपशिष्ट की मात्रा	04 टन
	प्रतिदिन संग्रहित प्रति व्यक्ति अपशिष्ट	300 से 400 ग्रा0/व्यक्ति (औसतन)
	प्रससकृत ठोस अपशिष्ट की मात्रा	0.40 टन/टीपीडी
	मलवा स्थल/गरण स्थल पर निपटान लिए गए ठोस अपशिष्ट की मात्रा	0.20 टन/टीपीडी
8.	ठोस अपशिष्ट का पृथक्करण और भण्डार	नगरीय ठोस अपशिष्ट प्रबन्धन की स्थिति के सम्बन्ध में अवगत कराना है कि नगर पालिका परिषद रानीखेत चिलियानौला द्वारा नगरीय ठोस अपशिष्ट का निस्तारण माह सितम्बर 2019 से छावनी परिषद रानीखेत धिंधारीखाल की भूमि पर ₹ 21000 प्रतिमाह भुगतान कर किया जा रहा है।
	श्रोत पर अपशिष्ट का पृथक्करण और भण्डार	हाँ
	क्या घरेलू/वाणिज्यिक/सरथागत बिनो में श्रोत पर ठोस अपशिष्ट का भण्डार किया जाता है, यदि हाँ	हाँ
	घरेलू बिनो में श्रोत अपशिष्ट के भण्डार की घरेलू रीति की प्रतिशतता	5 प्रतिशत
	वाणिज्यिक/सरथागत बिनो में श्रोत पर अपशिष्ट का गैर आवासीय परिवारों में भण्डार करने की प्रतिशतता	शून्य
	गलियों में घरों के ठोस अपशिष्ट का निपटान करने या फेंकने की प्रतिशतता	शून्य
	गलियों एवं गैर आवासीय परिवारों के ठोस	शून्य



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अपशिष्ट का निपटारा करने या प्र- प्रतिशतता											
दोस अपशिष्ट का घर-घर जाकर संग्रहण क्या शहर/नगर में दोस अपशिष्ट का घर-घर जाकर संग्रहण किया जाता है	हाँ										
यदि हाँ तो अपशिष्ट के घर-घर जाकर संग्रहण किए जाने में शामिल कार्यों की संख्या	07										
शामिल किये गये घरों की संख्या	1075										
शामिल किए गए वाणिज्यिक संस्थापनाओं, हॉटलों, रेस्तराओं, शैक्षिक संस्थाओं/कार्यालय इत्यादि सहित गैर आवासीय परिसरों की संख्या	225										
निम्न के माध्यम से घर-घर जाकर संग्रहण किए जाने में शामिल आवासीय और गैर आवासीय परिसरों की प्रतिशतता	1 वाहन										
मॉटरकृत वाहन	70 प्रतिशत										
कंटेनरकृत तिपहिया साइकिल/हैंड कार्ट अन्य साधन	30 प्रतिशत										
यदि नहीं तो संग्रहण में अपनाई गई प्राथमिक पद्धति	-										
गलियों में झाड़ू लगाया जाना	दो शिफ्टों में										
शहर में सड़कों, गलियों, लेनों, बाइलेनों की लम्बाई जितनी सफाई किए जाने की आवश्यकता है	शून्य										
गली में झाड़ू लगाए जाने की वारंवारता और लाभान्वित जनसंख्या की प्रतिशतता	<table border="1"> <thead> <tr> <th>वारंवारता</th> <th>रोजाना</th> <th>एकवार दिवस पर</th> <th>सप्ताह में दो वार</th> <th>कभी कभी</th> </tr> </thead> <tbody> <tr> <td>लाभान्वित जनसंख्या की प्रतिशतता</td> <td>100%</td> <td>-</td> <td>-</td> <td>-</td> </tr> </tbody> </table>	वारंवारता	रोजाना	एकवार दिवस पर	सप्ताह में दो वार	कभी कभी	लाभान्वित जनसंख्या की प्रतिशतता	100%	-	-	-
वारंवारता	रोजाना	एकवार दिवस पर	सप्ताह में दो वार	कभी कभी							
लाभान्वित जनसंख्या की प्रतिशतता	100%	-	-	-							
प्रयुक्त साधन हाथ से झाड़ू लगाया जाना शाश्विक रूप से झाड़ू लगाया जाना	100% शून्य										
क्या सफाई कर्मचारियों द्वारा लंबी हैंडल वाले झाड़ू का प्रयोग किया जाता है	हाँ										
क्या प्रत्येक सफाई कर्मचारी को अपशिष्ट का संग्रहण करने के लिए हैंडकार्ट/तिपहिया साइकिल में कंटेनर का है	नहीं										
क्या हैंडकार्ट/तिपहिया साइकिल में	नहीं										



Wmt

CB

Wmt



कंटेनर लगा है					
क्या संग्रहण का साधन प्रयोग किए गए संग्रहण/अपशिष्ट भंडारण के कंटेनरों सामकालिक हैं					
द्वितीयक अपशिष्ट भण्डार सुविधाएं					
शहर/नगर में अपशिष्ट भंडारण डिपो की संख्या और प्रकार	04				
खुले अपशिष्ट भंडारण स्थल	—				
चिनाई किए गए बिन	—				
सीमेंट कंक्रीट सिलिंडर के बिन	—				
ढलाए/ढके हुए कक्ष/स्थान	—				
ढके हुए धातु/प्लास्टिक के कंटेनर	—				
1.1 घन मीटर तक के बिन					
2 से 5 घन मीटर के बिन					
5 घन मीटर से बड़े कंटेनर					
बिन रहित शहर					
बिन/जनसंख्या अनुपात					नोट:- नगर पालिका परिषद रागीखेत विलियानौला क्षेत्रान्तर्गत 350 ली० के 30 बिन अपशिष्ट भण्डारण हेतु लगाये गये हैं। एक बिन/140 व्यक्ति
अपशिष्ट भंडारण डिपो का वार्डवार विवरण (संलग्न करें):	वार्ड संख्या	क्षेत्रफल	जनसंख्या	रखे हुए बिनो की संख्या	बिनो का आयतन
	01	0.18 km ²	645	4	साइज 2X2X 3 ft. ऊँचाई 4.5 फुट
	02	0.12 km ²	267	4	साइज 2X2X 3 ft. ऊँचाई 4.5 फुट
	03	0.05 km ²	808	4	साइज 2X2X 3 ft. ऊँचाई 4.5 फुट
	04	0.03 km ²	304	4	साइज 2X2X 3 ft. ऊँचाई



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	05	0.09 km ²	581	4	4.5 फुट साइज 2X2X 3 ft. ऊँचाई 4.5 फुट
	06	0.18 km ²	993	6	साइज 2X2X 3 ft. ऊँचाई 4.5 फुट
	07	0.17 km ²	487	4	साइज 2X2X 3 ft. ऊँचाई 4.5 फुट
अपशिष्ट भंडारण सुविधाओं की कुल भंडारण क्षमता घन मीटर	—				
अपशिष्ट भंडारण डिपो में प्रतिदिन वास्तविक रूप से भंडारित कुल अपशिष्ट	—				
डिपो से अपशिष्ट को संप्रहण की वारंवारता बनाएँ साफ किए गए बिनो की संख्या	वारंवारता				बिनो की संख्या
	प्रतिदिन				30
	एकांतर दिवस				—
	सप्ताह में दो बार				—
	सप्ताह में एक बार				—
	कभी-कभी				—
क्या भंडारण डिपो में पृथक्कृत अपशिष्ट को हरे, नीले और काले बिनो में भण्डारण करके रखने की सुविधा है	हाँ	(यदि हाँ तो विवरण दें) हरे बिनो की संख्या:-15 नीले बिनो की संख्या:-15 काले बिनो की संख्या:-शून्य			
भंडारण डिपो से ठोस अपशिष्ट उठाने का कार्य डायरी से किया जाता है या यांत्रिक तरीके से? प्रतिशत बताएँ	भण्डारण डिपो में ठोस अपशिष्ट को उठाने का कार्य सफाई उपकरणों तथा रेकी फावड़े पंजर आदि से किया जाता है।				



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किस अपशिष्ट को हाथ से उठाने की प्रतिशतता	शून्य नहीं
यांत्रिक तरीके से उठाने की प्रतिशतता	शून्य नहीं
यदि यांत्रिक हैं तो प्रयुक्त पद्धति स्पष्ट उल्लेख करें	हैं
क्या ठोस अपशिष्ट को घर- घर से उठाया जाता है और पृथक्कृत स्वरूप में सीधे शोधन संयंत्र तक भेजा जाता है	हैं
प्रतिदिन अपशिष्ट का परिवहन प्रयोग किए गए वाहनों का प्रकार और संख्या	अपशिष्ट का परिवहन करने में लगाए गए फेरों की संख्या-
पशु गाड़ी	नहीं
ट्रैक्टर	नहीं
नॉन टीपिंग ट्रक	नहीं
टीपिंग ट्रक	नहीं
डम्पर प्लेसर	नहीं
अवशिष्ट संग्राहक	नहीं
कम्पैक्टर	01
अन्य जेसीवी-लोडर	नहीं
महिन्द्रा पिक-अप लोडर	01
अपशिष्ट के परिवहन की बारंबारता	बारंबारता परिवहन किए गए अपशिष्ट का प्रतिशत प्रतिदिन :- 100% एकांतर दिवस पर- सप्ताह में दो बार- सप्ताह में एक बार- कभी-कभी-
प्रत्येक दिन परिवहन किए गए अपशिष्ट की मात्रा	4/टीपीडी
प्रतिदिन परिवहन किए गए कुल अपशिष्ट की प्रतिशतता	100 प्रतिशत
प्रयोग की गई अपशिष्ट शोधन प्रौद्योगिकियां	-
क्या ठोस अपशिष्ट का प्रसंस्करण किया गया है	नहीं
यदि हां, तो प्रतिदिन प्रसंस्करण किए गए अपशिष्ट की मात्रा	शून्य-/टीपीडी
क्या शोधन का कार्य स्थानीय निकाय या किसी अभिकरण के माध्यम से किया जाता है	नहीं
अपशिष्ट प्रसंस्करण के लिए स्थानीय निकाय के पास उपलब्ध भूमि (हेक्टेयर में)	नहीं
अपशिष्ट प्रसंस्करण के लिए वर्तमान में प्रयुक्त भूमि	-



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पंचाल-नरत ठोस अपशिष्ट प्रसंस्करण सुविधाएं	
निर्माणाधीन ठोस अपशिष्ट प्रसंस्करण सुविधाएं	शून्य
शहर/नगर की सीमा से प्रसंस्करण सुविधाओं की दूरी	शून्य
अपनाई गई प्रौद्योगिकियों का विवरण	शून्य
कम्पोस्टिंग	प्रसंस्करण की गई कच्ची सामग्री की मात्रा-शून्य उत्पन्न किए गए, अन्तिम उत्पाद की मात्रा-शून्य बेची गई मात्रा-शून्य भरण स्थल में डाले गए शेष अपशिष्ट की मात्रा-शून्य
बर्मी कम्पोस्टिंग	प्रसंस्करण की गई कच्ची सामग्री की मात्रा-शून्य उत्पन्न किए गए, अन्तिम उत्पाद की मात्रा-शून्य बेची गई मात्रा-शून्य भरण स्थल में डाले गए शेष अपशिष्ट की मात्रा-शून्य
वायो-मिथेनेशन	प्रसंस्करण की गई कच्ची सामग्री की मात्रा-शून्य उत्पन्न किए गए, अन्तिम उत्पाद की मात्रा-शून्य बेची गई मात्रा-शून्य भरण स्थल में डाले गए शेष-शून्य अपशिष्ट की मात्रा-शून्य
अवशिष्ट जगित ईंधन	प्रसंस्करण की गई कच्ची सामग्री की मात्रा-शून्य उत्पन्न किए गए, अन्तिम उत्पाद की मात्रा-शून्य बेची गई मात्रा-शून्य भरण स्थल में डाले गए शेष अपशिष्ट की मात्रा-शून्य
सह-प्रसंस्करण	प्रसंस्करण की गई कच्ची सामग्री
सीमेंट संयंत्र को आपूर्तित दहनशील अपशिष्ट	शून्य
ठोस अपशिष्ट आधारित विद्युत संयंत्रों को आपूर्तित दहनशील अपशिष्ट	शून्य
अन्य	शून्य
ठोस अपशिष्ट निपटान सुविधाएं	100 प्रतिशत
स्थानीय निकाय के पास उपलब्ध मलवा स्थलों की संख्या	शून्य
स्थानीय निकाय के पास उपलब्ध स्वारथायकर भरण स्थलों की संख्या	शून्य
अपशिष्ट के निपटान हेतु उपलब्ध ऐसे प्रत्येक स्थल का क्षेत्रफल	शून्य
अपशिष्ट के निपटान के लिए वर्तमान में प्रयुक्त भूमि का क्षेत्रफल	नगरीय ठोस अपशिष्ट प्रबन्धन की रिश्ति के सम्बन्ध में अवगत कराना है कि नगर पालिका परिषद रानीखेत चिलियानौला द्वारा नगरीय ठोस अपशिष्ट का निरस्तारण माह सितम्बर 2019 से छावनी परिषद रानीखेत धिंघारीखाल की भूमि पर किया जा रहा है, उक्त स्थल पर ही ठोस अपशिष्ट प्रबन्धन (DPR) की कार्यवाही की जा रही है, व डी0पी0आर शासन द्वारा स्वीकृत कर ली गयी है। उक्त DPR से सम्बन्धित कार्य की कार्यवाही



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शहर/नगर में मलवा स्थल/भरण सुविधा की दूरी	भरण स्थल उपलब्ध नहीं है।
निकटतम बसावट से दूरी	शून्य कि०मी
जल निकास से दूरी	शून्य कि०मी
राज्य/राष्ट्रीय राजमार्ग से दूरी	शून्य कि०मी
विमानपत्तन से दूरी	शून्य कि०मी
महत्वपूर्ण धार्मिक स्थलों या ऐतिहासिक स्मारक से दूरी	शून्य कि०मी
क्या यह बाढ़ संभावित क्षेत्र में पड़ता है	नहीं
क्या यह भूकंप संभावित क्षेत्र में पड़ता है	हां
प्रत्येक दिन भरण में डाले गए अपशिष्ट की मात्रा	टीडीपी
क्या भरण स्थल को घेरा गया है	हां
क्या स्थल पर रोशनी की सुविधा उपलब्ध है	नहीं
क्या धर्मकांटा सुविधा उपलब्ध है	नहीं
भरण स्थल पर प्रयुक्त वाहन और उपकरण (स्पष्ट करें)	उपलब्ध नहीं है
भरण स्थल पर नियोजित जनशक्ति	नहीं
क्या ढकने का काम दैनिक आधार पर किया जाता है	हां
अदि नहीं, तो भरण स्थल पर जमा अपशिष्ट को ढकने की बारंबारता	-
ढकने के लिए प्रयुक्त सामग्री	-
क्या ढकने की प्रयाप्त सामग्री उपलब्ध है	नहीं
क्या जल निकालने की व्यवस्था की गई है	नहीं
निधालय संग्रहण का प्रावधान	नहीं
9. क्या शहर में ठोस अपशिष्ट प्रबंधन पद्धतियों में सुधार लाने के लिए कार्ययोजना बनाई गई है	शासन द्वारा जी०पी०आर० स्वीकृति का कार्य पूर्ण हो चुका है व उक्त से सम्बन्धी कार्य किया जाना गतिमान है।



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10	निम्न के लिए कौन से पृथक प्रावधान किए गए हैं: डेयरी से संबंधित कार्यकलाप: बूचड़खाने के अपशिष्ट: निर्माण एवं विध्वंस अपशिष्ट (निर्माण मलबा)	प्रस्तावों, उठाए गए कदमों के संबंध में विवरण संलग्न करें नहीं नहीं	41
11	पशु संवृत्ति योजना का विवरण	योजना संलग्न करें	
12	कितनी मलिन बस्तियों को निर्धारण किया गया है और क्या इनमें ठोस अपशिष्ट प्रबन्धन सुविधाएं उपलब्ध करायी गयी हैं	निकाय क्षेत्रान्तर्गत मलिन बस्तियों की संख्या शून्य है।	
13	कृपया विवरण दें: गली में झाड़ू लगाने, अपशिष्ट के द्वितीयक भण्डारण, परिवहन, प्रसंस्करण और निपटान सहित संग्रहण के लिए स्थानीय निकाय की स्वयं की जनशक्ति	10	
14	कृपया विवरण दें: गली में झाड़ू लगाने, अपशिष्ट के द्वितीयक भण्डारण, परिवहन, प्रसंस्करण और निपटान सहित संग्रहण के लिए/रियायतग्राही की नियोजित जनशक्ति	-	
15	इन नियमों के प्रावधानों का अनुपालन करने में स्थानीय निकायों द्वारा महसूस की जा रही कठिनाइयों का संक्षेप में उल्लेख करें	-	

Witnessed & Authenticated the
Executed By me
on 07-02-2014 Almora

Kundan Singh
Kundan Singh Bhargava
NOTARY
H. Q. Almora (Uttarakhand)
Reg. No. 15/02/2014



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सेवा में,

सदस्य संयोजक/प्रभागीय वनाधिकारी,
जिला गंगा सुरक्षा समिति, अल्मोड़ा।

विषय:- मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 एम0सी0 मेहता बनाम् भारत संघ व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 2879/29-3(3) अल्मोड़ा, दिनांक 22.12.2023 का सन्दर्भ ग्रहण करने की कृपा करे, जिसके द्वारा मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 एम0सी0 मेहता बनाम् भारत संघ व अन्य मा0 प्राधिकरण द्वारा पारित आदेश दिनांक 24.11.2023 की अनुपालन करतें हुए बिन्दुवार सूचना उपलब्ध कराये जाने के निर्देश दिये गये है।

उपरोक्त निर्देशों के अनुपालन में नगर पंचायत, भिकियासैण से बिन्दुवार आख्या निम्नवत है-

Issues	वांछित सूचनाएं	कार्यवाही
Municipal solid waste disposal	Per day generation of solid waste in each city/town within the district.	नगर पंचायत, भिकियासैण क्षेत्रान्तर्गत प्रत्येक दिन 02 टन ठोस अपशिष्ट का उत्पादन हो रहा है।
	Quantity of solid waste treated per day, in each city/town of the district.	नगर पंचायत, भिकियासैण द्वारा वार्ड-04 कढोली में बने अस्थायी एम0आर0एफ0 केन्द्र में प्रतिदिन 02 टन ठोस अपशिष्ट का प्रसंस्करण किया जा रहा है।
	The gap in treatment of solid waste.	नगर पंचायत, भिकियासैण द्वारा वार्ड-04 कढोली में बने अस्थायी एम0आर0एफ0 केन्द्र में प्रतिदिन 02 टन ठोस अपशिष्ट का प्रसंस्करण किया जा रहा है।
	Legacy waste and the time bound plan to treat legacy waste.	नगर पंचायत, भिकियासैण क्षेत्रान्तर्गत लेगीसी वेस्ट की मात्रा शून्य है।
	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	नगर पंचायत, भिकियासैण द्वारा वार्ड-04 कढोली में बने अस्थायी एम0आर0एफ0 केन्द्र में प्रतिदिन 02 टन ठोस अपशिष्ट का प्रसंस्करण किया जा रहा है। एम0आर0एफ0 केन्द्र पर कूड़े का प्रसंस्करण कर पुर्नचक्रण हेतु रिसाईकल योग्य सामग्री को रिसाईकल हेतु अधिकृत रिसाईकलर्स को विक्रय किया जा रहा है। आतिथि तक नगर पंचायत द्वारा रिसाईकल योग्य सामग्री को विक्रय कर रू0-211801.00 की आय प्राप्त की जा चुकी है तथा जैविक कूड़े से नादेप पिट के माध्यम से खाद बनायी जा रही है।
	Current status of dumping of solid waste the reference to location.	नगर पंचायत, भिकियासैण द्वारा वार्ड-04 कढोली में बने अस्थायी एम0आर0एफ0 केन्द्र में प्रतिदिन 02 टन ठोस अपशिष्ट का प्रसंस्करण किया जा रहा है।



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Legacy waste	Legacy waste and the treatment plan to treat legacy waste.	नगर पंचायत, भिकियासैण क्षेत्रान्तर्गत लेगीसी वेस्ट की मात्रा शून्य है।
	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	नगर पंचायत, भिकियासैण द्वारा वार्ड-04 कढोली में बने अस्थायी एम0आर0एफ0 केन्द्र में प्रतिदिन 02 टन ठोस अपशिष्ट का प्रसंस्करण किया जा रहा है। एम0आर0एफ0 केन्द्र पर कूड़े का प्रसंस्करण कर पुर्नचक्रण हेतु रिसाईकल योग्य सामग्री को रिसाईकल हेतु अधिकृत रिसाईकलर्स को विक्रय किया जा रहा है। आतिथि तक नगर पंचायत द्वारा रिसाईकल योग्य सामग्री को विक्रय कर रू0-211801.00 की आय प्राप्त की जा चुकी है तथा जैविक कूड़े से नादेप पिट के माध्यम से खाद बनायी जा रही है।
	Current status of dumping of solid waste the reference to location.	नगर पंचायत, भिकियासैण द्वारा वार्ड-04 कढोली में बने अस्थायी एम0आर0एफ0 केन्द्र में प्रतिदिन 02 टन ठोस अपशिष्ट का प्रसंस्करण किया जा रहा है।
Construction and demolition waste	Total per day generation of C&D waste within the district.	नगर पंचायत, भिकियासैण क्षेत्रान्तर्गत वर्तमान में Construction and demolition waste की मात्रा शून्य है।
	Total detail of plan established for the treatment of C&D waste including the existing capacity and capacity utilization.	-

अतः उपरोक्तानुसार सूचना महोदय की सेवा में सादर प्रेषित।

भवदीय,

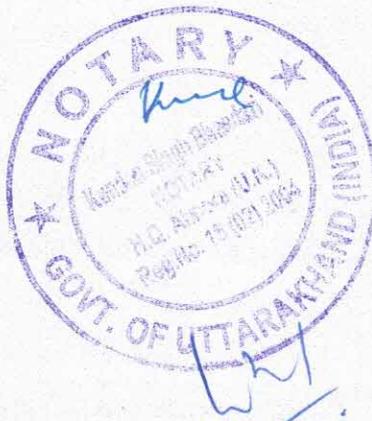
अधिशायी अधिकारी,

नगर पंचायत, भिकियासैण।

प्रतिलिपि:- जिलाधिकारी महोदय, अध्यक्ष जिला गंगा सुरक्षा समिति, अल्मोड़ा को सादर सूचनार्थ प्रेषित।

अधिशायी अधिकारी,

नगर पंचायत, भिकियासैण।



Witnessed & Authenticated the
Executed By me
on. 07.12.24 at Almora

Kundan Singh Bhandari

Kundan Singh Bhandari
NOTARY

H.O. Almora (Uttarakhand)
Reg. No. 15/02/2006



31159

कार्यालय पंचायत भिकियासैण अल्मोड़ा।

संख्या-764/न0प0भि0/2023-24 दिनांक 24 जनवरी, 2024



सेवा में,

सदस्य संयोजक/प्रभागीय वनाधिकारी,
जिला गंगा सुरक्षा समिति, वन प्रभाग,
अल्मोड़ा।

विषय:-

मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवदेन संख्या-200/2014 एम0सी0 मेहता बनाम संघ व अन्य में मा0 प्राधिकरण द्वारा पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में।

महोदय,

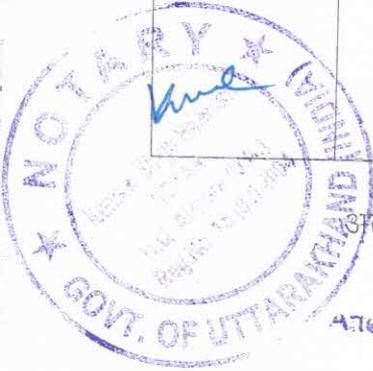
उपरोक्त विषयक आपके कार्यालय पत्रांक 3261/26-3(3) अल्मोड़ा, दिनांक 19.01.2024 का सन्दर्भ ग्रहण करने की कृपा करें, जिसके क्रम में मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवदेन संख्या-200/2014 एम0सी0 मेहता बनाम संघ व अन्य में मा0 प्राधिकरण द्वारा पारित आदेश दिनांक 24.11.2023 के अनुपालन करते हुए वाछित बिन्दुओं पर सूचना निम्नवत है-

Issues	वांछित सूचनाएं	कार्यवाही
Sewage	(a) Per day generation of sewage in Nagar Panchayat Bhikiyasain.	नगर पंचायत, भिकियासैण क्षेत्रान्तर्गत निर्मित शौचालय शोक पिट युक्त बने हुए है। नोट-जल निगम नौला, भिकियासैण द्वारा नगर पंचायत, भिकियासैण के समस्त वार्डों का सर्वे कर एस0टी0पी0 निर्माण हेतु डी0पी0आर0 गठन की कार्यवाही की जा रही है।
Municipal solid waste disposal	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	नगर पंचायत, भिकियासैण में लिगेसी वेस्ट की मात्रा शून्य है। नोट-नगर पंचायत, भिकियासैण द्वारा वार्ड-04 कढोली में बने अस्थायी एम0आर0एफ0 केन्द्र में प्रतिदिन 02 टन ठोस अपशिष्ट का प्रसंस्करण किया जा रहा है। एम0आर0एफ0 केन्द्र पर जैविक कूड़े से नादेप पिटों के माध्यम से खाद बनाने का कार्य तथा अजैविक कूड़े (प्लास्टिक, लोहा, गत्ता, रबर, कपड़ा आदि) को पृथक-पृथक कर पुर्नचक्रण हेतु रेग पिकर्स के माध्यम से रिसाईकल हेतु विक्रय किया जा रहा है। आतिथि तक नगर पंचायत द्वारा रिसाईकल योग्य सामग्री (प्लास्टिक, लोहा, गत्ता, रबर, कपड़ा आदि) को विक्रय कर रू0-211801.00 की आय प्राप्त की जा चुकी है।

अतः उपरोक्तानुसार सूचना महोदय की सेवा में सादर प्रेषित।

भवदीय,

अधिसूची अधिकारी,
नगर पंचायत, भिकियासैण।



Witnessed & Authenticated the
Executed By me
on 07-2-24 at Almora
Kundan Singh Bhandari
NOTARY
H. 2, Almora (Uttarakhand)
Reg. No. 15021/2006

कूड़ा विक्रय से प्राप्त आय

क्र०सं०	माह	धनराशि
1	अगस्त, 2021	10050.00
2	अक्टूबर, 2021	9200.00
3	दिसम्बर, 2021	8000.00
4	जनवरी, 2022	8150.00
5	मार्च, 2022	8830.00
6	मई, 2022	10170.00
7	अगस्त, 2022	9250.00
8	अक्टूबर, 2022	13160.00
9	दिसम्बर, 2022	15050.00
10	जनवरी, 2023	7280.00
11	जनवरी, 2023	12084.00
12	मार्च, 2023	12253.00
13	अप्रैल, 2023	8100.00
14	मई, 2023	9300.00
15	जून, 2023	8300.00
16	जुलाई, 2023	7500.00
17	अगस्त, 2023	7300.00
18	सितम्बर, 2023	8500.00
19	अक्टूबर, 2023	9220.00
20	नवम्बर, 2023	9234.00
21	नवम्बर, 2023	10370.00
22	दिसम्बर, 2023	10500.00
कुल योग		211801.00

Attested & Authenticated the
Executed By me
on 07-12-24 at Aimore

Kundan Singh Bhandari
Kundan Singh Bhandari
NOTARY

1/2, Aimore (Uttarakhand)
Reg No. 15/02/2004



Kundan Singh Bhandari

Kundan Singh Bhandari
अधिसो अधिकारी,
नगर पंचायत, भिकियारसैण।

कार्यालय नगर पंचायत, भिकियासैण, अल्मोड़ा।

प्रमाण-पत्र

प्रमाणित किया जाता है कि नगर पंचायत, भिकियासैण द्वारा नगर क्षेत्रान्तर्गत चार वार्डों के समस्त कूड़े (जैविक एवं अजैविक) का शत-प्रतिशत निस्तारण नगर पंचायत के वार्ड-04 में संचालित अस्थायी एम०आर०एफ० केन्द्र में किया जाता है।

[Handwritten Signature]

अधिशर्सी अधिकारी,
नगर पंचायत, भिकियासैण,
जनपद-अल्मोड़ा।

Attested & Authenticated the
Executed By me
on. 07. 2. 24 Airmora
[Handwritten Signature]
Kundan Singh Bhandari
NOTARY
Airmora (Uttarakhand)
Reg No. 15/01/2014



[Handwritten Signature]

कार्यालय अधिशासी अधिकारी नगर पंचायत चौखुटिया जनपद-अल्मोडा।

Email id-eonpchk0@gmail.com&eonpchaukhutia11@gmail.com

पत्रांक 380/नं0पं0चौखुटिया/ 2023-24,

दिनांक 02/01/2024

सेवा में,

सदस्य संयोजक/प्रभागीय वनधिकारी,
जिला गंगा सुरक्षा समिति, अल्मोडा।

विषय:-

मा0एन0जी0टी0 में योजित मूल आवदेन संख्या 200/2014 एम0सी0 मेहता बनाम्
भारत संघ व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या 2879/29/3(3) अल्मोडा दिनांक 22.12.2023 का सन्दर्भ ग्रहण करने की कृपा करें। जिसके द्वारा मा0 मा0 एन0जी0टी0 में योजित मूल आवदेन संख्या 200/2014 एम0सी0 मेहता बनाम् भारत संघ व अन्य मा0 प्राधिकरण द्वारा पारित आदेश दिनांक 24.11.2023 की अनुपालन करते हुए बिन्दुवार सूचना उपलब्ध कराये जाने के निर्देश दिये गये हैं।

उपरोक्त निर्देशों के अनुपालन में नगर पंचायत चौखुटिया से बिन्दुवार आख्या निम्नवत

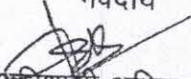
है-

Issues	वांछित सूचनाएं	कार्यवाही
Municipal solid waste disposal	Per day Generation of solid waste in each city/town within the district.	नगर पंचायत चौखुटिया क्षेत्रान्तर्गत प्रत्येक दिन 0.5 टन ठोस अपशिष्ट का उत्पादन हो रहा है।
	Quantity of solid waste treated per day, in each city/ town of the district.	नगर पंचायत चौखुटिया द्वारा ठोस अपशिष्ट का निस्तारण न0प0द्वाराहाट के डम्पिंग यार्ड में प्रतिदिन 0.5 टन किया जा रहा है।
	The gap in treatment of solid waste.	निकाय द्वारा ठोस अपशिष्ट का निस्तारण न0प0द्वाराहाट के डम्पिंग यार्ड में प्रतिदिन 0.5 टन किया जाता है।
	Legacy waste and the time bound plant of trade legacy waste.	नगर पंचायत चौखुटिया क्षेत्रान्तर्गत लैगीसी वेस्ट की मात्रा शून्य है।
	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	नगर पंचायत चौखुटिया द्वारा ठोस अपशिष्ट का निस्तारण अनुबन्ध के आधार पर न0प0द्वाराहाट के एम0आर0एफ0 सेन्टर में किया जाता है। एम0आर0एफ0 केन्द्र पर कूड़े का निस्तारणकर पुर्नचकरण हेतु रिसाईकल योग्य सामग्री को अधिकृत रिसाईकलर्स को विक्रय किया जाता है।



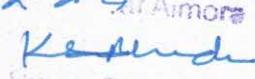
Legacy waste	Current status of dumping of solid waste the reference to location.	निकाय द्वारा नगर पंचायत चौखुटिया 48 द्वारा ठोस अपशिष्ट का निस्तारण न0प0द्वाराहाट के एम0आर0एफ0 सेन्टर में प्रतिदिन में किया जाता है।
	Legacy waste and time bound plan to treat legacy waste.	नगर पंचायत चौखुटिया क्षेत्रान्तर्गत लैगीसी वेस्ट की मात्रा शून्य है।
	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	नगर पंचायत चौखुटिया द्वारा ठोस अपशिष्ट का निस्तारण न0प0द्वाराहाट के एम0आर0एफ0 सेन्टर में किया जाता है। एम0आ0एफ0 केन्द्र पर कूड़े का निस्तारणकर पुर्नचकरण हेतु रिसाईकल योग्य सामग्री को अधिकृत रिसाईकलर्स को विक्रय किया जाता है। तथा जैविक कूड़े से नापेद पिट के माध्यम से खाद बनायी जा रही है।
Construction and Demolition waste	Current status of dumping of solid waste the reference to location.	नगर पंचायत चौखुटिया द्वारा ठोस अपशिष्ट का निस्तारण न0प0द्वाराहाट के एम0आर0एफ0 सेन्टर में प्रतिदिन 0.5 टन प्रसंस्करण किया जा रहा है।
	Total per day generation of C&D waste within the waste.	नगर पंचायत चौखुटिया क्षेत्रान्तर्गत वर्तमान में Construction and demolition Waste की मात्रा शून्य है।
	Total details of plan established for the treatment of C&D waste including of existing capacity and capacity utilization.	—

अतः उपरोक्तानुसार सूचना महोदय की सेवा में प्रेषित है।

भवदीय

 अधिशासी अधिकारी
 नगर पंचायत चौखुटिया
 जनपद-अल्मोडा।

प्रतिलिपि-जिलाधिकारी महोदय, अध्यक्ष जिला गंगा सुरक्षा समिति, अल्मोडा को सादर सूचनार्थ प्रेषित।

अधिशासी अधिकारी
 नगर पंचायत चौखुटिया
 जनपद-अल्मोडा।

Attested & Authenticated the
 Executed By me
 on 7-2-24 at Almora

 Kundan Singh Bhandari
 H.O. Almora (U.A.)
 Reg. No. 15 (02) 2004



कार्यालय अधिशासी अधिकारी नगर पंचायत चौखुटिया जनपद-अल्मोडा।

Email id-eonpchk0@gmail.com&eonpchaukhutia11@gmail.com

पत्रांक 439/नं0पं0चौखुटिया / 2023-24,

दिनांक 31 / 01 / 2024

सेवा में,

सदस्य संयोजक/प्रभागीय वनधिकारी
जिला गंगा सुरक्षा समिति, वन प्रभाग,
अल्मोडा।

विषय:-

मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-200/2014
एम0सी0 मेहता बनाम संघ व अन्य में मा0 प्राधिकरण द्वारा पारित आदेश दिनांक
24.11.2023 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत कराना है कि नगर पंचायत चौखुटिया व द्वाराहाट के अनुबंध के अनुसार प्रति गाड़ी 3000.00 रू0 (तीन हजार रू0) का भुगतान नगर पंचायत द्वाराहाट को किया जाता है, व नगर पंचायत चौखुटिया क्षेत्रान्तर्गत प्रतिदिन 500कि0ग्रा0 टोस अपशिष्ट का उत्पादन होता है, जिसका निस्तारण न0प0द्वाराहाट के डम्पिंग यार्ड (पन्थीगाड़) में किया जाता है। एम0आर0एफ0 केन्द्र पर कूड़े का निस्तारण पुर्नचकरण हेतु रिसाईकल योग्य सामग्री को अधिकृत रिसाईकलर्स को विक्रय किया जाता है, जिसकी आय नगर पंचायत द्वाराहाट को प्राप्त होती है।

अतः सूचना महोदय की सेवा में प्रेषित है।

भवदीय

अधिशासी-अधिकारी
नगर पंचायत चौखुटिया
जिला-अल्मोडा।

Attested & Authenticated True
Executed By me
on. 07-02-24 Almore

Kundan Singh Bhandari
NOTARY

M. L. Almore (Uttarakhand)
Reg. No. 15/02/2004



Handwritten signature/initials.

सेवा में

सदस्य संयोजक/प्रभागीय वनाधिकारी
जिला गंगा सुरक्षा समिति, अल्मोड़ा।

विषय:—मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 एम0 सी0 मेहता बनाम
भारत संघ व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या 2879/29-3 (3) अल्मोड़ा, दिनांक 22/12/2023 का अवलोकन करने की कृपा करे। जिसमें मा0 एन0 जी0 टी0 में योजित मूल आवेदन संख्या 200/2014 एम0 सी0 मेहता बनाम भारत संघ व अन्य के सम्बन्ध में सोलिड वेस्ट निस्तारण सम्बन्धी बिन्दुवार सूचना उपलब्ध कराने के निर्देश प्राप्त निर्देश प्राप्त हुए हैं।

अतः प्राप्त निर्देशों के अनुपालन में बिन्दुवार सूचना निम्नवत है:—

क्र.स.	बिन्दु/वांछित सूचना	कार्यालय आख्या
1	Per day generation of solid waste in each city/town within the district.	निकाय में चारों वार्डों में प्रतिदिन 0.6 टन कूड़ा उत्पादित होता है। जो निकाय के SWM PLANT में प्रतिदिन निस्तारित किया जाता है।
2	Quantity of solid waste treated per day, in each city/town of the district.	निकाय द्वारा प्रतिदिन उत्पादित होने वाले कूड़े में रैड पिकर्स द्वारा गत्ता, काँच, रबर, कागज, लोहा, बोतल आदि छोटकर पुर्नचक्षण हेतु हल्वानी जे जाया जाता है।
3	The gap in treatment of solid waste.	निकाय द्वारा शत प्रतिशत घरों से दैनिक रूप से कूड़ा एकत्र कर SWM PLANT में नियमानुसार प्रसंस्करण किया जा रहा है।
4	Legacy waste and the time bound plan to treat legacy waste.	निकाय में legacy waste की सूचना शून्य है।
5	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	निकाय क्षेत्रान्तर्गत लीगैसी वेस्ट नहीं है।
6	Current status of dumping of solid waste th. reference to location.	निकाय का शहर से तीन कि0मी0 दूरी पर अपने स्वयं की भूमि पर SWM PLANT निर्मित है। जिसमें काम्पैक्टर, ट्रामल, कम्पोस्टर आदि मशीने संचालित की गयी है।
7	Legacy waste - Legacy waste and the time bound plan to treat legacy waste	निकाय क्षेत्रान्तर्गत लीगैसी वेस्ट नहीं है।

अधिसात्री अधिकारी
नगर पंचायत
द्वाराहाट, अल्मोड़ा

	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste . Current status of dumping of solid waste the reference to location ./	निकाय का शहर से तीन कि० मी० दूरी पर SWM PLANT निर्मित है। जिसमें प्रतिदिन उत्पादित होने वाले कूड़े का निस्तारण किया जाता है। जिसमें काम्पैक्टर, ट्रामल, कम्पोस्टर आदि मशीने संचालित की गयी है।
8	Total per day generation of C&D waste within the district	निकाय क्षेत्रान्तर्गत C&D waste की सूचना शून्य है।
9	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	निकाय क्षेत्रान्तर्गत C&D waste की सूचना शून्य है।

भवदीय
 अधिशासी अधिकारी
 नगर पंचायत द्वाराहाट।
 अधिशासी अधिकारी
 नगर पंचायत
 द्वाराहाट, अल्मोड़ा
 अधिशासी अधिकारी
 नगर पंचायत द्वाराहाट।

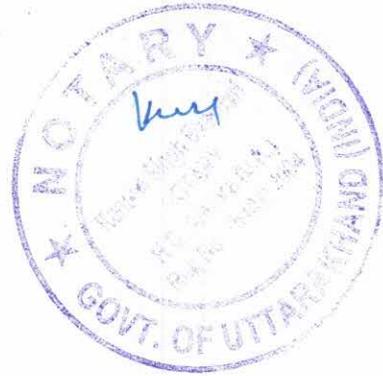
प्रतिलिपि:- जिला अधिकारी महोदय अल्मोड़ा को सूचनार्थ सादर सेवा में प्रेषित।

रंजीत
 5/1/24

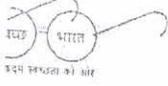
6812
 29-3(3)
 05-01-2024

Witnessed & Authenticated the
 Executed By me
 On. 07-02-24 Almora

Kundan Singh Bhargava
 NOTARY
 H. C. Almora (Uttarakhand)
 Reg. No. 15/02/2004



W.S.



कार्यालय नगर पंचायत द्वाराहाट जनपद अल्मोड़ा
पत्रांक 358/न0प0द्वारा/2023-24 दिनांक 24/जनवरी/2024

सेवा में

सदस्य संयोजक/प्रभागीय वनाधिकारी
जिला गंगा सुरक्षा समिति, अल्मोड़ा।

विषय:-ना0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 एम0 सी0 मेहता बनाम्
भारत संघ व अन्य में ना0 प्राधिकरण द्वारा पारित आदेश दिनांक 24.11.2023 के
अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या 3261/29-3 (3) अल्मोड़ा, दिनांक 19/1/2024 का अवलोकन करने की कृपा करें। जिसमें ना0 एन0 जी0 टी0 में योजित मूल आवेदन संख्या 200/2014 एम0 सी0 मेहता बनाम् भारत संघ व अन्य में ना0 प्राधिकरण द्वारा पारित आदेश दिनांक 24.11.2023 के अनुपालन करते हुए वांछित बिन्दुओं पर सूचना निम्नवत है-

क्र. सं.	Issues	वांछित सूचनाएं	कार्यवाही
1	Sewage	(a) Per day Generation of Sewage Nagar Panchyat dwarahat	नगर पंचायत, द्वाराहाट क्षेत्रान्तर्गत निर्मित शौचालय शोक पिट युक्त बने हुए है।
2	Municipal solid waste disposal	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	नगर पंचायत द्वाराहाट में लिंगेसी वेस्ट की मात्रा शून्य है। निकाय का शहर से तीन कि० मी० दूरी पर SWM PLANT निर्मित है। जिसमें प्रतिदिन उत्पादित होने वाले कूड़े का निस्तारण किया जाता है। जिसमें काम्पेक्टर, ट्रामल, कम्पोस्टर आदि मशीने संचालित की गयी है।

अतः उपरोक्तानुसार सूचना महोदय की सेवा में सादर प्रेषित है।

भवदीय

अधिसारी अधिकारी

नगर पंचायत द्वाराहाट।

Attested & Authenticated the
Executed By me

01/07-2-24 at Almora

Kundan Singh Bhandari

NOTARY

At Almora (Uttarakhand)

Reg No 15/02/2004



31168

कार्यालय नगर पंचायत द्वाराहाट जिला अल्मोडा

53

प्रमाण-पत्र

प्रमाणित किया जाता है कि नगर पंचायत द्वाराहाट द्वारा अपने क्षेत्रांतर्गत चारों वार्डों से प्राप्त जैविक व अजैविक कूड़े का शत प्रतिशत निस्तारण नगर पंचायत द्वाराहाट के SWM प्लान्ट पर किया जा रहा है।

दिनांक 31/01/2024


अधिसासी अधिकारी
नगर पंचायत द्वाराहाट
जिला अल्मोडा

Attested & Authenticated the
Executed By me
Date 31-01-2024
Kundan Singh Bhandar
NOTARY
Aimora (Uttarakhand)
Reg No. 15/02/2007





सेवा में,

प्रभागीय वनाधिकारी,
अल्मोड़ा वन प्रभाग, अल्मोड़ा।

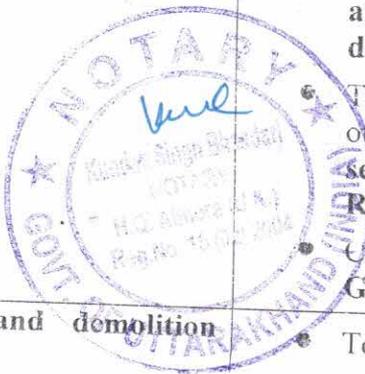
विषय :- मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के सम्बन्ध में।

सन्दर्भ :- आपका कार्यालय पत्रांक 2879/29-3(3) अल्मोड़ा, दिनांक 22.12.2023 एवं दूरभाष पर हुई वार्ता।

महोदय,

आपके उपरोक्त सन्दर्भित पत्र के क्रम में वांछित सूचना निम्नानुसार है--

Issues	Information Sought/वांछित सूचनाएं
Municipal solid waste disposal	<ul style="list-style-type: none"> Per day generation of solid waste - 4.5 Ton Quantity of solid treated per day - 3.5 Ton The gap in treatment of solid waste - 1 Ton Legacy waste and the time bound plan to treat legacy waste - 3600 m³ The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste - Dug out all legacy waste and segregated into several categories for final disposal as per quality. Current status of dumping of solid waste the reference to location - Cantonment Board, Ranikhet has proposed the project for construction of Solid Waste Treatment Plant at Ghingharikhal for Ranikhet Cantonment Board as well as Municipal Council Ranikhet Chilianaula. Fund has already been allotted by Uttarakhand Govt.. Matter pending due to some land issues.
Legacy Waste	<ul style="list-style-type: none"> Legacy waste and the time bound plan to treat legacy waste - Dug out all legacy waste and segregated into several categories for final disposal as per quality. Time limit - July 2024. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste - Dug out all legacy waste and segregated into several categories for final disposal as per quality. Rejects waste use in SLF. Current status of dumping of solid waste the reference to location:- Ghingharikhal, Ranikhet
Constructin and demolition waste	<ul style="list-style-type: none"> Total per day generation of C&D waste within the district - 0 Ton The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization - Not Applicable.



Attested & Authenticated this

Executed By me

On.. 07-02-24 at Almora

Kunal Singh Bhandari

NOTARY

H-2 Almora (Uttarakhand)

Reg No. 15/02/2008

D.P.O.

29-3(3)

6-2-2024

(कुनाल रोहिला, भार.स.से.)

मुख्य अधिशासी अधिकारी

छावनी परिषद, रानीखेत।

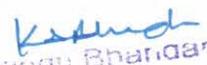
31170
DATA REGARDING SOLID WASTE GENERATED OF CANTONMENT BOARD,
RANIKHET

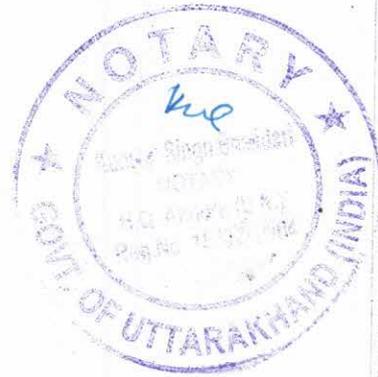
55

1. Population	-	18886
2. Total Ward	-	07
3. No of Household	-	3253
4. Number of commercial establishment and institutions covered by door to door collection -		
➤ Commercial establishments	-	1605
➤ Institutions	-	14
5. Quantity of solid waste generated per day	-	4.5 tpd approx
6. Per capita waste generated per day	-	250 gm/day approx
7. Quantity of solid waste treated	-	3.5 tpd approx
8. No of bins placed	-	85


Chief Executive Officer,
Cantonment Board, Ranikhet

Witnessed & Authenticated this
Executed By me
on 07-2-24 at Amora


Kundan Singh Bharidar
NOTARY
H. Q. Amora (Uttarakhand)
Reg. No. 15/02/2004





le.220228
x 220614
corani-stats@nic.in

31171

पत्रांक / 177 / प्रमाण-पत्र / 2024
कार्यालय छावनी परिषद, रानीखेत 56
Office of the Cantonment Board, Ranikhet.
दिनांक / Dated 3 / जनवरी / Jan. 2024.

प्रमाण-पत्र

प्रमाणित किया जाता है कि छावनी परिषद, रानीखेत द्वारा छावनी क्षेत्रान्तर्गत समस्त 07 वार्डों के कूड़े (जैविक एवं अजैविक) का निस्तारण छावनी परिषद के वार्ड संख्या 02 में संचालित वेस्ट प्रोसेसिंग स्मार्ट, धिंधारीखाल में किया जाता है।

कुनाल

(कुनाल रोहिला, भा.र.स.से.)
मुख्य अधिशासी अधिकारी
छावनी परिषद, रानीखेत।

Witnessed & Authenticated the
Executed By me
on 7-02-24 at Almora

Kundan
Kundan Singh Bhardar
NOTARY

Almora (Uttarakhand)
Reg No 15/02/2007



W.S.

"हर काम देश के नाम"

सत्यमेव जयते
छावनी परिषद अल्मोड़ा

रक्षा मंत्रालय, भारत सरकार

छावनी परिषद अल्मोड़ा जिला अल्मोड़ा, उत्तराखण्ड पिन 263601

ईमेल: ceoalmo-stats@nic.in, दूरभाष : 05962-230049

पत्रांक-5/9/J(E)/362

दिनांक 27 दिसम्बर, 2023

सेवा मे,

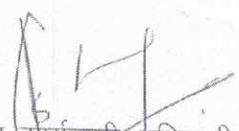
सदस्य संयोजक/प्रभागीय वनाधिकारी,
जिला गंगा सुरक्षा समिति, अल्मोड़ाविषय- मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 एम0सी0 मेहता
बनाम भारत संघ व अन्य के सम्बन्ध में।आपके पत्रांक 2879/29-3(3)अल्मोड़ा दिनांक 22.12.2023 के क्रम में आपके द्वारा चाही
गयी निर्धारित प्रारूप में सूचना आपके अवलोकनाथ प्रेषित की जा रही है।

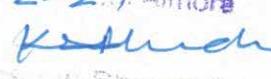
Issues	Information Sought/वांछित सूचनाएं	Proceeding/कार्यवाही
Municipal Solid Waste Disposal	<ol style="list-style-type: none"> 1. Per day generation of solid waste in each city/town within the district. 2. Quantity of Solid Waste treated per day, in Cantt. Board Almora 3. The gap in treatment of Solid Waste. 4. Legacy Waste and the time bound plan to treat legacy waste. 5. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste. 6. Current status of dumping of solid waste the reference to location 	<ol style="list-style-type: none"> 1. 417 kg per day 2. 250 kg of wet waste is being compost. 3. Dry Waste is being sent to Nagarpalika trenching ground. 4. There is no legacy waste within Almora Cantt . 5. NA. 6. NA.



Wah

Legacy Waste	<ol style="list-style-type: none"> 1. Legacy waste and the time bound plan to treat legacy waste 2. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste. 3. Current status of dumping of solid waste the reference to location 	<ol style="list-style-type: none"> 1. There is no legacy waste within Almora Cantt 2. NA 3. NA
Construction and Demolition waste	<ol style="list-style-type: none"> 1. Total per day generation of C&D waste within the district. 2. The detail of plant established for the treatment of C&D Waste including the existing capacity and capacity utilization. 	<ol style="list-style-type: none"> 1. There is no C&D waste within Almora Cantt. 2. Military Engineering Service deals with construction work within Army area.


 मुख्य कार्यकारी अधिकारी
 छावनी परिषद अल्मोड़ा
 (वरुण कुमार)

Witnessed & Authenticated by
 Executed on
 01.07.2024 Almora

 Kundan Singh Bhandari
 Notary
 H. Q. Almora (Uttarakhand)
 Reg. No. 15/02/2004







छावनी परिषद अल्मोड़ा

रक्षा मंत्रालय, भारत सरकार

छावनी परिषद अल्मोड़ा जिला अल्मोड़ा, उत्तराखण्ड पिन 263601

ईमेल: ceoalmo-stats@nic.in, दूरभाष : 05962-230049

पत्रांक-5/9/J(E)/39।

दिनांक 24 जनवरी, 2024

सेवा मे,

सदस्य संयोजक/प्रभागीय वनाधिकारी,
जिला गंगा सुरक्षा समिति, अल्मोड़ा

विषय- मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 एम0सी0 मेहता
बनाम् भारत संघ व अन्य में मा0 प्राधिकरण द्वारा पारित आदेश दिनांक 24.11.
2023 के अनुपालन के सम्बन्ध में।

आपके पत्रांक 3261/29-3(3)अल्मोड़ा दिनांक 19.01.2024 के क्रम में आपके द्वारा चाही
गयी निर्धारित प्रारूप में सूचना आपके अवलोकनाथ प्रेषित की जा रही है।

Issues	Information Sought/वांछित सूचनाएं	Proceeding/कार्यवाही
Sewage	Per day generation of sewage in each city/town within the district.	There is no sewage system within Almora Cantt., septic tank and soakpit method is being used for sewage disposal.
Municipal Solid Waste Disposal	1. Quantity of Solid Waste treated per day, in Cantt. Board Almora 2. The gap in treatment of Solid Waste.	1. 250 kg of wet waste is being compost and 167 kg Dry Waste is being sent to Nagar Palika trenching ground. 2. Nil

Attested & Authenticated the
Executed By me
on 07-2-24 at Almora
Kundan Singh Bhandari
NOTARY
H. L. Almora (Uttarakhand)
Reg No 15/021/2004



कार्यकारी अधिकारी
छावनी परिषद अल्मोड़ा



UKPCB

क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
आवास विकास कालोनी, हल्द्वानी (नैनीताल)

Ph No.- 05946-225618, 221532 Web Site-www.ueppcb.uk.gov.in

Ref: UKPCB/ROH/ गंगा सुर 24/2448-1089

Dt- 03/01/24

सेवा में,

प्रभागीय वनाधिकारी/सदस्य सचिव जिला गंगा सुरक्षा समिति, अल्मोड़ा,
जिला-अल्मोड़ा।

विषय- मा0 एन0जी0टी0 प्रधान न्यायपीठ, नई दिल्ली में योजित मूल आवेदन-पत्र (ओ0ए0)संख्या-200, वर्ष 2014 एम0सी0 मेहता बनाम गंगा प्रदूषण एवं सफाई आदि के मामले में पारित आदेश दिनांक 24.11.2023 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय के पत्रांक संख्या-3008/26-1 अल्मोड़ा दिनांक 02.01.2024 का संदर्भ ग्रहण करना चाहें। जिसमें आप द्वारा जिला गंगा सुरक्षा समिति से संबंधित उल्लेखित बिन्दुओं के अनुसार जनपद अल्मोड़ा से इस कार्यालय से संबंधित बिन्दुओं पर सूचना चाही गयी है। अतः उपरोक्त सूचना तैयार कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-यथोपरि।

7087
29-3(3)
12-1-2024

भवदीय

(डॉ0 डी0के0जोशी)
क्षेत्रीय अधिकारी

प्रतिलिपि- जिलाधिकारी/अध्यक्ष जिला गंगा सुरक्षा समिति अल्मोड़ा को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

Witnessed & Authenticated the
Executed By me
on 07.2.24 at Almora
Kundan Singh Bhandari
Notary
Almora (Uttarakhand)
Reg No 15/021 2014



S.No	Industrial Effluent Discharge	Proceeding
1	Number of Industrial unit discharging their effluent treated/Untreated in river ganga and its tributaries and details of defaulting industrial units.	Total No of Industries Effluent Discharging outside Premises - Nil
2	Total Daily Generated of such industrial waste within the District	Industrial Effluent Generated-Nil Total registered Industries-Nil
3	The Manner of treatment of the industrial waste so generated	Industries having own ETP,s
4	The Discharge effluent analysis form the CETP and ETP treating the industrial waste form each outlet.	Zero discharge.
5	The Per day generation of industrial Hazardous waste and manner of its treatment and disposal in the District	0.23 MT/Annum disposed through TSDF/Authorised recyclers

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- Almora Hotel
 → Hotel ...
 → ...
 → Recycling ...
 → GFT ...
 → TSDF ...
 → ...

Witnessed & Authenticated this
 Executed By me
 on 07.2.24 at Almora
[Signature]
 *Kundan Singh Bhandari
 NOTARY
 H. Almora (Uttarakhand)
 Reg No 151021/2004



[Handwritten signature]



सेवा में,

प्रभागीय वनाधिकारी अल्मोडा,
वन प्रभाग अल्मोडा।

पत्रांक:- 16 /सिखअ/पी-5/दिनांक- 04/01/2024

विषय:-मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2024 एम0सी0 मेहता बनाम भारत
संघ व अन्य के सम्बन्ध में

सन्दर्भ:आपका पत्रांक 2879/29-3(3) अल्मोडा/दिनांक 22.12.2023।

उपरोक्त विषयक आप द्वारा जिले के अन्तर्गत नदियों का Regulation of flood plain zone से सम्बन्धित सूचना चाही गयी है। अवगत कराना है कि जिले के अन्तर्गत कोसी नदी एवं रामगंगा नदी पर Regulation of flood plain zone का कार्य गतिमान है।

1-कोसी नदी-अवगत कराना है कि कोसी नदी के बाढ मैदान परिक्षेत्रण में Modelling का कार्य है विभिन्न आवृत्ति की बाढ फैलाव की सीमारेखा का अंकन किया जा चुका है एवं Validation का कार्य शेष है। आन्तरिक Vaildation के उपरान्त फील्ड Validation जनवरी 24 के द्वितीय/तृतीय सप्ताह में किया जायेगा। तत्पश्चात फाइनल मानचित्र तैयार किये जायेंगे। उक्त नदी का कार्य फरवरी 2024 तक पूर्ण किये जाने कि सम्भावना है।

2- रामगंगा नदी-अवगत कराना है कि रामगंगा नदी के बाढ मैदान परिक्षेत्रण का कार्य गतिमान है उक्त कार्य के अन्तर्गत सर्वे,डाटा संग्रहण एवं Software modelling,hydrological modeling,flood frequency analysis आदि का कार्य पूर्ण कर प्रथम कार्यशाला का आयोजन किया जा चुका है वर्तमान में Model Prepatation एवं Discharge Validation के का कार्य गतिमान है उक्त नदी का कार्य अप्रैल 2024 तक पूर्ण किये जाने कि सम्भावना है।

अवगतनीय है कि जनपद अल्मोडा में कोसी नदी एवं रामगंगा नदी के अतिरिक्त किसी भी नदी पर बाढ मैदान परिक्षेत्रण का कार्य वर्तमान में प्रस्तावित नहीं है।

सादर सूचनार्थ प्रेषित है।



अधिशाली अभियन्ता
सिंचाई खण्ड अल्मोडा

पत्रांक:- सिखअ/पी0-5/तददिनांक

1.प्रतिलिपि अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल अल्मोडा को सूचनार्थ प्रेषित

Attested & Authenticated the
Executed By me

On...07-2-24 Almorah

Kundan Singh Bhandari
NOTARY

M. C. Almorah (Uttarakhand)

All-In-One/Letter Head Reg No 15/02/200

अधिशाली अभियन्ता
सिंचाई खण्ड अल्मोडा

E-Mail -cmoalmora@gmail.com

PH. NO. & Fax- 05962-233015

पत्रांक:-BMW/2023-24/ 17184

दिनांक:-01-01-2024
ई-मेल

सेवा में,

सदस्य सयोजक/प्रभागीय वनाधिकारी,
जिला गंगा सुरक्षा समिति, अल्मोड़ा।विषय:- मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 एम0सी0 मेहता बनाम् भारत संघ व अन्य के सम्बन्ध में।
महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या 2879/29-3(3) अल्मोड़ा दिनांक 22/12/2023 के एवं जिलाधिकारी महोदय अल्मोड़ा द्वारा दिये गये निर्देशों के क्रम चाही गयी दो बिन्दुओं पर सूचना निम्नवत: प्रेषित है:-

1. जनपद के समस्त चिकित्सालयों में अनुमानित 312 किलोग्राम प्रतिदिन मेडिकल वेस्ट उत्पन्न होता है।
2. जनपद अल्मोड़ा के बेस चिकित्सालय (वर्तमान में मेडिकल कॉलेज) में जनित बायोमेडिकल वेस्ट का निस्तारण (डिस्पोज) वेस्ट को ग्लोबल इनवायरमेन्टल साल्यूशन दिनेशपुर रुद्रपुर को प्रतिदिन दिया जाता है एवं जनपद के अन्य चिकित्सालयों का बायोमेडिकल वेस्ट सम्बन्धित चिकित्सालयों में स्थापित बायोमेडिकल पिटों में निस्तारण किया जाता है।

अतः सूचनार्थ अवलोकनार्थ हेतु प्रेषित।

भवदीय,

Ramesh

मुख्य चिकित्सा अधिकारी,
अल्मोड़ा।

11/1/2024

Attested & Authenticated the
Executed By me
on 07-02-24 at AlmoraKundan Singh Bhandari
NOTARYH. Q. Almora (Uttarakhand)
Reg. No. 15102/2004रजिस्ट्रार
2/1/2024

DPO

For N/A

कार्यालय भूतत्व एवं खनिकर्म विभाग,
जनपद अल्मोडा।

संख्या 276/मा0एन0जी0टी0/भू0खनि0वि0अल्मो0/2023-24

दिनांक 10 जनवरी, 2024

सेवा में,

प्रभागीय वनाधिकारी,
अल्मोडा वन प्रभाग,
अल्मोडा।

विषय:- मा0एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय पत्र संख्या-2879/29-3(5), अल्मोडा, दिनांक 22.12.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके साथ संलग्न मा0एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य में पारित आदेश दिनांक 24.11.2023 के क्रम में मा0एन0जी0टी0 द्वारा विगत एक वर्ष में गंगा नदी व उसकी सहायक नदियों में अवैध खनन के संबंध में दर्ज शिकायतों की सूचना उपलब्ध कराये जाने का अनुरोध किया गया है।

उक्त के क्रम में कार्यालय अभिलेखानुसार विगत एक वर्ष में जनपद अल्मोडा अन्तर्गत गंगा नदी व उसकी सहायक नदियों में अवैध खनन के संबंध में दर्ज शिकायतों का विवरण निम्नवत है।

क्र.स.	शिकायतकर्ता का नाम व पता	नदी का नाम
1.	भगवत सिंह मेहता, ग्राम मैनी, पो0 हवालबाग	कोसी नदी
2.	धरम सिंह नयाल, ग्राम जाखनौला, लमारा	घटगाड नदी
3.	मनोज सिंह फर्त्याल, गुलदार वैली, हवालबाग	कोसी नदी
4.	महेन्द्र सिंह बिष्ट, ग्राम व पोस्ट दसोलाबढियार	---
5.	भगवत सिंह मेहता, ग्राम मैनी, पो0 हवालबाग	छोटी कोसी नदी

7125
29-3(3)
D.P.O 15-1-2024

भवदीय
(राहुल रावत)
खान निरीक्षक/प्र0 जिला खान अधिकारी
अल्मोडा।



Witnessed & Authenticated the
Executed By me
on 07-02-24 Almora
Kunda Singh Bhandari
NOTARY
H.Q. Almora (Uttarakhand)
Reg No 15(02) 2004

सिंचाई खण्ड अल्मोड़ा
कोसी बैराज के प्रवाह का विवरण

क्र० सं०	माह	अधिकतम प्रवाह (Cusec)	न्यूनतम प्रवाह (Cusec)
1	2	3	4
1	अक्टूबर, 2023	223.50	108.50
2	नवम्बर, 2023	112.50	106.50
3	दिसम्बर, 2023	107.00	85.50
4	जनवरी, 2024	91.50	85.50

[Signature]
अधिशारी अभियन्ता
सिंचाई खण्ड अल्मोड़ा

Witnessed & Authenticated By
Executed By me
on.. 07.2.24 Almora
[Signature]
Kundan Singh Bhandari
NOTARY
H.Q. Almora (Uttarakhand)
Reg. No. 15 (02) 2004



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